



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|---|---|
| MOTION | | | | |
| 1 | WP(C)/196/2024 FIXED | SALMA BEGUM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR. A DEKA MR N SARMA | GA, ASSAM SC, SEC. EDU. |
| 2 | WP(C)/4239/2024 FIXED | DARUL ZANNAT AKAND Versus THE STATE OF ASSAM AND 3 ORS | MR J ABEDIN MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MS A BORAH MR. A K DAS | SC, SEC. EDU. |
| ADMISSION | | | | |
| 3 | WP(C)/5498/2021 PART-HEARD, FIXED | KANDARPA DAS Versus THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS. | MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA | MR. K N CHOUDHURY (R2-R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U |
| 4 | WP(C)/6020/2017 FIXED | GANESH NARZARY and 116 ORS. Versus THE STATE OF ASSAM and 10 ORS. | MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI | GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE |
| 5 | WITH WP(C)/4126/2016 | KISHOR KR. SARMA and 210 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR.A NATH MR.D DOLEY MS.P SHARMA | SC, ELEMENTARY EDUCATION SC, BTC |
| | WITH I.A.(Civil)/1222/2023 in WP(C)/4126/2016 | PARAG PATHAK AND 46 ORS Versus THE STATE OF ASSAM AND 6 ORS | SC, ELEM. EDU MR. A NATH | SC, BTC |
| 6 | WITH WP(C)/4181/2016 | GOBINDA BARMAN and 303 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR.A NATH MR.D DOLEY MS.P SHARMA | SC, ELEMENTARY EDUCATION SC, BTC |

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| | <p>WITH I.A.(Civil)/1085/2023 in WP(C)/4181/2016</p> | <p>LILA BAHADUR KARKI AND 75 ORS Versus THE STATE OF ASSAM AND 6 ORS</p> | <p>MR. B CHAKRAVARTY MR. A NATH MS. A LALA</p> | <p>SC, ELEM. EDU SC, BTC</p> |
| 7 | <p>WITH WP(C)/4358/2016</p> | <p>SAGEN NARZARY and 36 ORS Versus THE STATE OF ASSAM AND 6 ORS</p> | <p>MR.A NATH MR.D DOLEY MS.P SHARMA</p> | <p>SC, ELEMENTARY EDUCATION SC, BTC</p> |
| | <p>WITH I.A.(Civil)/1089/2023 in WP(C)/4358/2016</p> | <p>JOGEN NATH AND 6 ORS. Versus THE STATE OF ASSAM AND 7 ORS</p> | <p>MR. A NATH</p> | <p>SC, ELEMENTARY EDUCATION SC, BTC</p> |
| 8 | <p>WITH WP(C)/5158/2016</p> | <p>BINOY GAYARY and ANR Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS</p> | <p>MS.K DEVI MS.K DAS</p> | <p>SC, BTC SC, FINANCE DEPTT.</p> |
| 9 | <p>WITH WP(C)/5176/2016</p> | <p>SONEN GAYARY and 9 ORS Versus THE BODOLAND TERRITORIAL COUNCIL and 5 ORS</p> | <p>MS.K DEVI MS.R BARUAH MS.K DAS</p> | <p>SC, BTC SC, FINANCE</p> |
| 10 | <p>WITH WP(C)/5225/2016</p> | <p>SMTI RASHMI CHOUDHURY Versus THE STATE OF ASSAM AND 11 ORS</p> | <p>MRS A BUJARBARUAH MS.R BORGHAIN MS.A BARUAH</p> | <p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> |
| 11 | <p>WITH WP(C)/5281/2016</p> | <p>DEBOBRATA GAYARY and 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS</p> | <p>MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.S UPADHAY MR.B KUMAR</p> | <p>SC, ELEMENTARY EDUCATION SC, BTC MR. R. DHAR, SC, WPT AND BC SC, FINANCE</p> |
| 12 | <p>WITH WP(C)/261/2017</p> | <p>PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.</p> | <p>MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA</p> | <p>SC, ELEMENTARY EDUCATION SC, BTC MR.A BHUYAN</p> |
| 13 | <p>WITH WP(C)/3038/2017</p> | <p>JUBARAJ ADHIKARY and 5 ORS. Versus THE STATE OF ASSAM and 8 ORS.</p> | <p>MR.M DEKA MR.D K ROY</p> | <p>SC, ELEMENTARY EDUCATION MR. S R RABHA, SC, BTC SC, BTC MR. R BARPUJARI (SC, FINANCE)</p> |
| 14 | <p>WITH WP(C)/3272/2017</p> | <p>PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p> | <p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p> | <p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> |
| | <p>WITH I.A.(Civil)/4183/2017 in WP(C)/3272/2017</p> | <p>PHWJWNGSHAR BASUMATARY, A.T and 44 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p> | <p>MR.U K NAIR MR.R SINGHA MR.M P SARMA</p> | <p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> |
| 15 | <p>WITH WP(C)/3273/2017</p> | <p>BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p> | <p>MR M GOSWAMI (P2-P4, P7, P8, P10, P12-P19, P21-P24, P26, P29, P32, P33, P35, P36, P38, P39, P42, P50, P52-P54, P58, P64, P67, P69, P73, P75- P78, P80, P85, P90, P92) MR.U K NAIR MR.M P SARMA MR.R SINGHA</p> | <p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> |

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| | <p>WITH I.A.(Civil)/4184/2017 in WP(C)/3273/2017</p> | <p>BANGSHIDHAR DAS, A.T. and 91 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p> | <p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p> | <p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> |
| 16 | <p>WITH WP(C)/3274/2017</p> | <p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p> | <p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p> | <p>SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> |
| | <p>WITH I.A.(Civil)/4185/2017 in WP(C)/3274/2017</p> | <p>MUKUNDA BORO and 98 ORS. Versus THE STATE OF ASSAM and 11 ORS.</p> | <p>MR.U K NAIR MR.M P SARMA MR.R SINGHA</p> | <p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p> |
| 17 | <p>WITH WP(C)/5111/2017</p> | <p>JAMALUDDIN AHMED Versus THE STATE OF ASSAM and 6 ORS.</p> | <p>MR. B SARMA</p> | <p>SC, ELEMENTARY EDUCATION MR. A DEKA(R-1) MS. A VERMA (R-2) SC, BTC SC, FINANCE MS. K PHUKAN(R-8) MS. G MAHILARY(R 3-7) MS. K PHUKAN(R-8)</p> |
| 18 | <p>WITH WP(C)/5739/2017</p> | <p>RAJANI KANTA KALITA and 39 ORS. Versus THE STATE OF ASSAM and 9 ORS.</p> | <p>MR M GOSWAMI (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.U K NAIR MS S PATOWARY (P-1 TO 8,10-15,17-29,31,33-35,37,39) MR.R SINGHA MR.M P SARMA</p> | <p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> |
| 19 | <p>WITH WP(C)/5741/2017</p> | <p>CHAKRAPANI DAS and 27 ORS. Versus THE STATE OF ASSAM and 9 ORS.</p> | <p>MR M GOSWAMI (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.U K NAIR MR R SINGHA (P1-P11, P14, P18, P21, P23, P24, P26, P27) MS S PATOWARY (P1-P11, P14, P18, P21, P23, P24, P26, P27) MR.R SINGHA MR.M P SARMA</p> | <p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> |
| 20 | <p>WITH WP(C)/5861/2017</p> | <p>JITENDRA NATH KALITA and 17 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p> | <p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p> | <p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> |
| 21 | <p>WITH WP(C)/5933/2017</p> | <p>ATUL CH. HALOI and 72 ORS. Versus THE STATE OF ASSAM and 10 ORS.</p> | <p>MR.T J MAHANTA MR.A R TAHBILDAR MS.R DEVI</p> | <p>GA, ASSAM SC, ELEMENTARY EDUCATION SC, BTC SC, FINANCE</p> |
| 22 | <p>WITH WP(C)/122/2018</p> | <p>PARESH CHANDRA RAJBONGSHI Versus THE STATE OF ASSAM</p> | <p>MR. A NATH</p> | <p>SC, EDU</p> |
| | <p>WITH I.A.(Civil)/1092/2023 in WP(C)/122/2018</p> | <p>HIRAMONY PATOWARY AND 4 ORS. Versus THE STATE OF ASSAM AND 11 ORS.</p> | <p>MR. A NATH</p> | <p>SC, ELEM. EDU SC, BTC SC, WPT AND BC SC, FINANCE</p> |
| 23 | <p>WITH WP(C)/124/2018</p> | <p>JAGANNATH KUMAR DEY Versus THE STATE OF ASSAM</p> | <p>MR. A NATH MS L SAIKIA</p> | <p>SC, ELEM. EDU. GA, ASSAM SC, BTC SC, FINANCE</p> |

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| | WITH I.A.(Civil)/1225/2023 in WP(C)/124/2018 | CHAMPA CHETRI AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS. | MR. A NATH | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 24 | WITH Cont.Cas(C)/217/2018 | SAGEN NARZARY AND 36 ORS. Versus PREETOM SAIKIA AND 5 ORS. | MR. B CHAKRABORTY MR. A NATH MR A RAHMAN | MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM |
| 25 | WITH Cont.Cas(C)/218/2018 | KISHOR KR. SARMA AND 210 ORS. Versus PREETOM SAIKIA AND 5 ORS. | MR. B CHAKRABORTY MR. A NATH MR A RAHMAN | MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR. B GOSWAMI MS. Y S PHOM |
| 26 | WITH Cont.Cas(C)/220/2018 | PARESH CHANDRA RAJBONGSHI AND 28 ORS. Versus PREETOM SAIKIA AND 5 ORS. | MR. B CHAKRABORTY MR. A NATH MR. A RAHMAN | MS. B BHUYAN, SC BTC |
| 27 | WITH Cont.Cas(C)/225/2018 | GOBINDA BARMAN AND 303 ORS. Versus PREETOM SAIKIA AND 5 ORS. | MR. B CHAKRABORTY MR. A NATH MR A RAHMAN | MS. B. BHUYAN, SC BTC |
| 28 | WITH Cont.Cas(C)/241/2018 | JITENDRA NATH KALITA AND 8 ORS. Versus PREETOM SAIKIA AND 5 ORS. | MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR | MR. D SAIKIA (R1) MR. A K BHUYAN (R4-5) MR. N SARMA (R1) MS. N PHUKAN (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5) |
| 29 | WITH Cont.Cas(C)/243/2018 | GANESH NARZARY AND 53 ORS. Versus PREETOM SAIKIA AND 5 ORS. | MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR | MR. D SAIKIA (R1) MR. C BORUAH (R2) MR S M T CHISTIE (R1) MR. A K BHUYAN (R4-5) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MR T TASHI (R4-5) MS. Y S PHOM (R4-5) |
| 30 | WITH Cont.Cas(C)/244/2018 | ATUL CH. HALOI AND 51 ORS. Versus PREETOM SAIKIA AND 5 ORS. | MR. T J MAHANTA MRS. R DEVI MR. A R TAHBILDAR | MR. D SAIKIA (R1) MR. C BORUAH (R2) MR. A K BHUYAN (R4-5) MR. A DEKA (R1) MS. N CHOUDHURY (R4-5) MR. M BORAH (R4-5) MR. A KHOUND (R4-5) MT T TASHI (R4-5) MS. Y S PHOM (R4-5) MS. H TERANGPI (R1) |
| 31 | WITH WP(C)/416/2018 | OM NATH SARMA Versus THE STATE OF ASSAM | MR. P SARMAH MR. S K SINGHA MS G DAS MR. S UPADHAY MR. B KUMAR | SC, ELEMENTARY EDU. MR. S R RABHA SC, BTC SC, FINANCE |
| 32 | WITH WP(C)/510/2018 | DHRUBA DAS Versus THE BODOLAND TERRITORIAL COUNCIL | MRS. K DEVI MR M SARMA MS R P BARUAH | SC, BTC SC, F. DEPTT |

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| 33 | WITH WP(C)/834/2018 | PRADIP KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS. | MR. P P DUTTA MR. A BHATTACHARYYA MR. A BORUA MS. M KALITA | SC, ELEM. EDU MR. B GOGOI, SC, FINANCE SC, BTC |
| 34 | WITH WP(C)/4113/2018 | JOY CHANDRA BARMAN Versus THE STATE OF ASSAM AND 8 ORS. | MR. D SARMA MR. C GOSWAMI | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 35 | WITH WP(C)/7281/2018 | BIJU DAIMARY Versus THE STATE OF ASSAM AND 7 ORS. | MR. D SARMA MS. S KRISHNOTROYEE MR. C GOSWAMI | SC, ELEM. EDU SC, BTC SC, FINANCE DEPTT. |
| 36 | WITH WP(C)/8809/2019 | MAHESWAR PATHAK AND ANR. Versus THE STATE OF ASSAM AND 7 ORS. | MR. M A SHEIKH K U AHMED MR. M HOSSAIN | SC, ELEM. EDU SC, BTADC SC, FINANCE DEPTT. |
| 37 | WITH WP(C)/5608/2020 | DIPAK DEKA AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS | MR. B KUMAR | SC, BTC SC, EDU |
| 38 | WITH WP(C)/3436/2021 | ANJANA CHAKRABARTY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS | MRS. K DEVI | SC, BTC |
| 39 | WITH WP(C)/4279/2021 | SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS | MRS. K DEVI MS S A KHALIFA | SC, BTC |
| 40 | WITH WP(C)/3654/2022 | NABA ROY AND ANR Versus THE BODOLAND TERRITORIAL COUNCIL AND 6 ORS (E) | MRS. K DEVI MS S A KHALIFA | GA, ASSAM SC, BTC |
| 41 | WITH WP(C)/5220/2022 | SACHINDRA KUMAR HALOI Versus THE STATE OF ASSAM AND 7 ORS. | MR. S UPADHAY MS. A LALA MR. M SHARMA | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 42 | WITH WP(C)/6471/2022 | RAMAKANTA DAIMARY AND 19 ORS Versus THE STATE OF ASSAM AND 8 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 43 | WITH WP(C)/8367/2022 | PRANITA BAISHYA Versus THE STATE OF ASSAM AND 8 ORS. | MR C GOSWAMI | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 44 | WITH WP(C)/5258/2023 | NARAYAN CHANDRA DAS AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA | SC, ELEM. EDU SC, BTC SC, FINANCE |
| 45 | WP(C)/5428/2019 FIXED | O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA | SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS |
| | WITH I.A.(Civil)/2939/2019 in WP(C)/5428/2019 | O. ANJANA DEVI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | DR. B U AHMED MR K UDDIN MR. A U AHMED | SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS |
| 46 | WP(C)/8073/2019 FIXED | RAHUL AMIN REZA AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR N DUTTA MR. P N GOSWAMI MR. K PATHAK MS. S CHUTIA | SC, APSC SC, EDU |

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| | WITH I.A.(Civil)/3490/2024 in WP(C)/8073/2019 | THE STATE OF ASSAM Versus RAHUL AMIN REZA AND OTHERS | MR P H KONWAR | |
| 47 | WITH WP(C)/1442/2023 | PINAJ NASIRI Versus THE STATE OF ASSAM AND 3 ORS | MS. S CHUTIA MS. P CHUTIA | SC, HIGHER EDU |
| 48 | WP(C)/108/2024 FIXED | SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN | SC, ELEM. EDU SC, FINANCE |
| 49 | WP(C)/5136/2024 FIXED | SALEHA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS | MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN | SC, SEC. EDU. |
| 50 | WP(C)/5567/2024 FIXED | SMT. ALAKA KALITA Versus THE STATE OF ASSAM AND 4 ORS | MR B D DAS MRS R DEKA MR. H R DAS | SC, ELEM. EDU |
| 51 | WP(C)/5603/2024 FIXED | PROFESSOR RAKHEE KALITA MORAL Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM | SC, HIGHER EDU SC, COTTON UNIVERSITY SC, COTTON UNIVERSITY MR. P D NAIR (R-3,4) |
| ORDERS | | | | |
| 52 | Review.Pet./208/2024 CAVT. NO.08362/024, WITH WP(C)/388/2024 (D/O), FIXED | THE COMMISSIONER AND SECRETARY Versus EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ORS | MR. D SAIKIA MR. D P BORAH | SC, HIGHER EDU MR M J QUADIR MR S S ISLAM MR. A K HANNAN SC, HEALTH FOR CAVEATOR |
| 53 | WITH Cont.Cas(C)/561/2024 | EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR. Versus SIDDHARTH SINGH, I.A.S. | MR B D DAS MR M J QUADIR MS S AHMED MR. A K HANNAN | MR. D SAIKIA MR. D P BORAH |
| 54 | I.A.(Civil)/3492/2024 FIXED in WP(C)/864/2023 WITH WP(C)/864/2023 | THE STATE OF ASSAM Versus MANOJ BORA AND 8 OTHERS | | MR H K NATH |
| | WITH I.A.(Civil)/2426/2024 in WP(C)/864/2023 | BIDYA CHAKRAVORTY AND 23 ORS Versus THE STATE OF ASSAM AND 10 ORS. | MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED | SC, HIGHER EDU |
| | WITH I.A.(Civil)/3547/2024 in WP(C)/4819/2023 | BIDYA CHAKRAVORTY AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS | MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED | SC, SEC. EDU. |
| 55 | WITH WP(C)/4819/2023 | ZAKARIA HALIM AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS S SHARMA | SC, HIGHER EDU |
| | WITH I.A.(Civil)/3547/2024 in WP(C)/4819/2023 | THE STATE OF ASSAM Versus ZAKARIA HALIM AND 23 OTHERS | R SARMAH MR PARAM HANGKHA KONWAR | |
| HEARING | | | | |
| 56 | WP(C)/635/2023 PART-HEARD, FIXED | APURBA PACHANI AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. P P BARUAH MR. R SARMA MS. J TAMULI | SC, ELEM. EDU SC, AG SC, FINANCE |
| 57 | WITH WP(C)/4012/2023 | THIRESWARI BARHOI Versus THE STATE OF ASSAM AND 6 ORS. | MR. P P BARUAH MR. R SARMA | SC, ELEM. EDU MR. D BORA (R-8) SC, FINANCE |

58 **WITH**
[WP\(C\)/4013/2023](#)

SMTI PROVA CHETIA
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. P P BARUAH
MR. R SARMA

SC, ELEM. EDU
SC, FINANCE

59 **WITH**
[WP\(C\)/1917/2024](#)

CHAMPAWATI KONCH
Versus
THE STATE OF ASSAM AND 7 ORS

MR. P P BARUAH
MR. R SARMA

SC, ELEM. EDU
SC, AG
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 4) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 5) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 6) | MR. O P BHATI | 20-12-2024 | To | 19-01-2025 |
| 7) | MR. R GOSWAMI | 03-01-2025 | To | 14-01-2025 |
| 8) | MR G BORDOLOI | 03-01-2025 | To | 10-01-2025 |
| 9) | MR. M A CHOUDHURY | 03-01-2025 | To | 10-01-2025 |
| 10) | MR. U K BORTHAKUR | 07-01-2025 | To | 10-01-2025 |
| 11) | MR R GOENKA | 07-01-2025 | To | 10-01-2025 |
| 12) | MS. S SARMA | 14-01-2025 | To | 21-01-2025 |
| 13) | MR A GOENKA | 07-01-2025 | To | 10-01-2025 |
| 14) | MR D C K HAZARIKA | 06-01-2025 | To | 09-01-2025 |
| 15) | MR. N J GOGOI | 06-01-2025 | To | 23-01-2025 |
| 16) | MR. A THAKUR | 06-01-2025 | To | 10-01-2025 |
| 17) | MS. J R THAKUR | 06-01-2025 | To | 10-01-2025 |
| 18) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 19) | MR. B BARMAN | 08-01-2025 | To | 10-01-2025 |
| 20) | MR B K SINGH | 06-01-2025 | To | 10-01-2025 |
| 21) | MR. A K PURKAYASTHA | 08-01-2025 | To | 10-01-2025 |
| 22) | MR. S SHARMA | 08-01-2025 | To | 10-01-2025 |
| 23) | MRS. R S CHOWDHURY | 10-01-2025 | To | 10-01-2025 |
| 24) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 25) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 26) | MRS. R S DEURI | 08-01-2025 | To | 10-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|--|--|--|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./3669/2024 FIXED | SAFIQUL ISLAM @ CHFIKUL ISLAM Versus THE STATE OF ASSAM | MR S HUSSAIN MR. H RAHMAN | SPECIAL PP ASSAM |
| 2 | Bail Appln./3931/2024 B/O | RAFIKUL ISLAM Versus UNION OF INDIA | MR Z KAMAR MR. BISWAJIT TALUKDAR MR S J CHOUDHURY | SC, NCB |
| 3 | Bail Appln./3956/2024 B/O | SRI RAJIB PEGU Versus THE STATE OF ASSAM | MR. S K SINGHA MR. M K NEOG | PP, ASSAM |
| MOTION | | | | |
| 4 | AB/3406/2024 WITH OFFICE NOTE | DEBASISH BARUA Versus THE STATE OF ASSAM | MR M A ISLAM MR J I MONDAL MR J ISLAM MR J ISLAM | PP, ASSAM |
| 5 | AB/35/2025 | ISMAIL HOQUE Versus THE STATE OF ASSAM AND ANR | MR A ISLAM MR A SHARMA | PP, ASSAM |
| 6 | AB/36/2025 | MRIDUL HAQUE Versus THE STATE OF ASSAM | MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED | PP, ASSAM |
| 7 | AB/37/2025 | AMIT HAQUE BASUMATARY Versus THE STATE OF ASSAM | MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN | PP, ASSAM |
| 8 | AB/39/2025 | PIJUSH NATH Versus THE STATE OF ASSAM | MS. M R DEVI | PP, ASSAM |
| 9 | AB/40/2025 | ASRAFUL HOQUE AND ANR. Versus THE STATE OF ASSAM AND ANR. | MR A ISLAM MR A SHARMA | PP, ASSAM |
| 10 | AB/46/2025 | RASIDUL HOQUE Versus THE STATE OF ASSAM | MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI | PP, ASSAM |
| 11 | AB/48/2025 | REZAUL ISLAM Versus THE STATE OF ASSAM | MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI | PP, ASSAM |

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|---------------------------------|--|--|---|--------------------------------------|
| 12 | AB/49/2025 | SAHJAHAN ALI Versus THE STATE OF ASSAM | MR. S MUNIR MR. S RANA MR. S I TALUKDAR | PP, ASSAM |
| 13 | AB/50/2025 | MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM | MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI | PP, ASSAM |
| 14 | AB/51/2025 | BISHWAJIT SHARMA Versus THE STATE OF ASSAM | MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS | PP, ASSAM |
| 15 | AB/52/2025 | HOSSAIN ALI SHEIKH Versus THE STATE OF ASSAM | MR. T DAS MS. N GOGOI MR. H ALI | PP, ASSAM |
| 16 | AB/53/2025 | SAHIDUL ISLAM MONDAL Versus THE STATE OF ASSAM | MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI | PP, ASSAM |
| 17 | AB/54/2025 | AKBAR ALI MIR Versus THE STATE OF ASSAM | MR. T DAS MS. N GOGOI MR. H ALI | PP, ASSAM |
| 18 | AB/55/2025 | ABDUL KHALEK MONDAL Versus THE STATE OF ASSAM | MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI | PP, ASSAM |
| 19 | AB/56/2025 | AMINUR RAHMAN MONDAL Versus THE STATE OF ASSAM | MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI | PP, ASSAM |
| 20 | AB/57/2025 | KUDDUS ALI SHEIKH Versus THE STATE OF ASSAM | MR. T DAS MS. N GOGOI MS A BARUAH MR. H ALI | PP, ASSAM |
| 21 | AB/58/2025 | MARJINA BIBI Versus THE STATE OF ASSAM | MR. T DAS MS. N GOGOI MR. H ALI | PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 22 | Bail Appln./853/2024 WITH SCANNED LCR, FIXED | RAJESH LAKANDRI Versus THE STATE OF ASSAM | MR. S MUNIR | PP, ASSAM |
| 23 | Bail Appln./2474/2024 WITH SCANNED LCR, FIXED | MD MOYNA MIYA TALUKDAR @ MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM | MR. S MUNIR MR. S RANA | PP, ASSAM |
| 24 | Bail Appln./2665/2024 WITH SCANNED LCR, FIXED | RAFIUL HUSSAIN Versus STATE OF ASSAM | MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MS S BEGUM MS N SULTANA | PP, ASSAM |
| 25 | Bail Appln./3457/2024 WITH SCANNED LCR, FIXED | RUBEL MIAH Versus THE STATE OF ASSAM | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH | PP, ASSAM |
| 26 | Bail Appln./3506/2024 WITH SCANNED LCR | DILWAR KHAN Versus THE STATE OF ASSAM | MR. T DEURI MRS. R S DEURI MR D S DEKA | PP, ASSAM |
| 27 | Bail Appln./3539/2024 WITH SCANNED LCR, FIXED | MAJIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR. | MRS S RAHANA MR. A M AHMED B DAS | MR. I U CHOWDHURY (R-2) PP, ASSAM |
| 28 | Bail Appln./3615/2024 FIXED | INJAMUL HOQUE @ BABU Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. A Y CHOUDHURY MR. T A CHOUDHURY MR. I U CHOWDHURY | PP, ASSAM |
| 29 | Bail Appln./3750/2024 FIXED | HIRAK JYOTI DEKA Versus THE STATE OF ASSAM | MR. DITUL DAS MS TINLUNG | PP, ASSAM |

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| 30 | Bail Appln./3792/2024 FIXED | HASINUR ISLAM Versus THE STATE OF ASSAM | G UDDIN P ADHIKARI MR A K AZAD MR A H SARKAR | PP, ASSAM |
| 31 | Bail Appln./3823/2024 FIXED | MD ARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR A KHANIKAR R L CHUTIA | PP, ASSAM |
| 32 | Bail Appln./3824/2024 FIXED | MD RUHUL AMIN Versus THE STATE OF ASSAM | MR G PHUKAN MS A GOGOI | PP, ASSAM |
| WITH | | | | |
| 33 | Bail Appln./3820/2024 | MD RAHIMUDDIN Versus THE STATE OF ASSAM, | MR G PHUKAN MS A GOGOI | PP, ASSAM |
| 34 | Bail Appln./3874/2024 FIXED | NUR ALOM Versus THE STATE OF ASSAM | MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM | PP, ASSAM |
| 35 | Bail Appln./3925/2024 FIXED | KUDDUS ALI AND 2 ORS. Versus THE STATE OF ASSAM | MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH | PP, ASSAM |
| 36 | Bail Appln./3976/2024 FIXED | BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM | MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR | PP, ASSAM |

BAIL HEARING

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| 37 | AB/1746/2024 | SAHIDUL ISLAM MIAH Versus THE STATE OF ASSAM | MR M BEZBARUAH MR. A LAL MR A BRAHMA | PP, ASSAM |
| 38 | AB/2315/2024 FIXED | SURAJIT GHOSH Versus THE STATE OF ASSAM | MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA | PP, ASSAM |
| 39 | AB/2345/2024 WITH SCANNED COPY OF CASE RECORD, FIXED | NIRA KUMAR PATIR Versus THE STATE OF ASSAM AND ANR. | MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY | MS. M BARMAN (AMICUS CURIAE FOR R-2) PP, ASSAM |
| 40 | AB/2394/2024 FIXED | TUSHAR BORA AND ANR Versus THE STATE OF ASSAM | MR S RAHMAN | PP, ASSAM |
| 41 | AB/2541/2024 FIXED | SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR | MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL | MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM |
| 42 | AB/2614/2024 FIXED | KHUSHID ALI Versus THE STATE OF ASSAM | MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI | PP, ASSAM |
| 43 | AB/2997/2024 FIXED | SAPIUL SARKAR Versus THE STATE OF ASSAM | MR. JYOTIRMOY ROY N AHMED MR D DAS MR B P SARMAH B SAHA MR. JAYANTA ROY S DAS | PP, ASSAM |
| 44 | AB/2999/2024 FIXED | SAMIDUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MR. A R SIKDAR MR. A HALIM MR F HAQUE | PP, ASSAM |
| 45 | AB/3013/2024 FIXED | KANDARPA CHALIHA Versus THE STATE OF ASSAM | MR S BORTHAKUR | PP, ASSAM |
| 46 | AB/3107/2024 FIXED | RAJMAMUD ALI Versus THE STATE OF ASSAM AND ANR | MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM | PP, ASSAM |
| 47 | AB/3154/2024 FIXED | DHARMESWAR ROY Versus THE STATE OF ASSAM | MR. T HUSSAIN | PP, ASSAM |

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| 48 | AB/3249/2024 WITH SCANNED COPY OF CASE RECORD, WITH OFFICE NOTE, FIXED | SHARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR | MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN | PP, ASSAM |
| 49 | AB/3253/2024 FIXED | NUR HUSSAIN Versus THE STATE OF ASSAM | MR. M U AHMED | PP, ASSAM |
| 50 | AB/3297/2024 FIXED | RAFIUL HUSSAIN BHUYAN AND ANR. Versus THE STATE OF ASSAM | G UDDIN P ADHIKARI MR A K AZAD MR A H SARKAR | PP, ASSAM |
| 51 | AB/3382/2024 FIXED | RAKIBUL HASSAN Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN | PP, ASSAM |
| 52 | AB/3419/2024 FIXED | GIRISH CHANDRA MEDHI AND 2 ORS Versus THE STATE OF ASSAM | MS F BEGUM MS P DASGUPTA MR S PAUL | PP, ASSAM |
| 53 | WITH AB/3156/2024 | DIBAKAR BARMAN AND 3 ORS. Versus THE STATE OF ASSAM | MR. B CHOWDHURY | PP, ASSAM |
| 54 | AB/3421/2024 FIXED | ABDUL MATIN AND 2 ORS Versus THE STATE OF ASSAM | MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN | PP, ASSAM |

ORDERS

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| 55 | Review.Pet./149/2024 WITH WP(C)/1335/2018 (D/O), FIXED | DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL HAFLONG AND 9 ORS. | MR. S D PURKAYASTHA MS S.S.BORA | SC, ELEM. EDU SC, FINANCE |
| 56 | I.A.(CrI.)/665/2024 IN AB/3239/2019(D/O), FIXED AT 2 PM in AB/3239/2019 | MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR | PETITIONER IN PERSON | MR Z ALAM(R-2) MS. S NAZNEEN(R-2) PP, ASSAM |
| 57 | I.A.(CrI.)/7/2025 in AB/3368/2024 | NITUL CHANDRA DAS Versus THE STATE OF ASSAM | MR P TALUKDAR | PP, ASSAM |
| | WITH AB/3368/2024 WITH OFFICE NOTE | NITUL CHANDRA DAS Versus THE STATE OF ASSAM | MR. P DUTTA MR W R MEDHI | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 4) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 5) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 6) | MR. O P BHATI | 20-12-2024 | To | 19-01-2025 |
| 7) | MR. R GOSWAMI | 03-01-2025 | To | 14-01-2025 |
| 8) | MR G BORDOLOI | 03-01-2025 | To | 10-01-2025 |
| 9) | MR. M A CHOUDHURY | 03-01-2025 | To | 10-01-2025 |
| 10) | MR. U K BORTHAKUR | 07-01-2025 | To | 10-01-2025 |
| 11) | MR R GOENKA | 07-01-2025 | To | 10-01-2025 |
| 12) | MS. S SARMA | 14-01-2025 | To | 21-01-2025 |
| 13) | MR A GOENKA | 07-01-2025 | To | 10-01-2025 |
| 14) | MR D C K HAZARIKA | 06-01-2025 | To | 09-01-2025 |

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|-----|---------------------|------------|----|------------|
| 15) | MR. N J GOGOI | 06-01-2025 | To | 23-01-2025 |
| 16) | MR. A THAKUR | 06-01-2025 | To | 10-01-2025 |
| 17) | MS. J R THAKUR | 06-01-2025 | To | 10-01-2025 |
| 18) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 19) | MR. B BARMAN | 08-01-2025 | To | 10-01-2025 |
| 20) | MR B K SINGH | 06-01-2025 | To | 10-01-2025 |
| 21) | MR. A K PURKAYASTHA | 08-01-2025 | To | 10-01-2025 |
| 22) | MR. S SHARMA | 08-01-2025 | To | 10-01-2025 |
| 23) | MRS. R S CHOWDHURY | 10-01-2025 | To | 10-01-2025 |
| 24) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 25) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 26) | MRS. R S DEURI | 08-01-2025 | To | 10-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|---|--|
| ADMISSION | | | | |
| 1 | WP(C)/5640/2023 FIXED | SAIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS | MR. M H ANSARI MR. S ALIM | MRS. R BORAH (R-4) SC, PWD (BULDING) |
| 2 | WP(C)/2873/2024 FIXED | CHAMPA DAS Versus THE STATE OF ASSAM AND 2 ORS | MR. Y S MANNAN MR. C K NATH MS N DEKARAJA MR. AJAY SARMA | GA, ASSAM SC, BTC |
| 3 | WP(C)/6158/2024 FIXED | MR. RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND ORS | DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA | MRS. R DEVI MRS. R DEVI DY.S.G.I. |
| ORDERS | | | | |
| 4 | Review.Pet./170/2024 FIXED, IN WP(C)/4034/2024 (D/O) | TRIBENI CONSTRUCTION LTD Versus M/S BADRI RAI AND COMPANY AND 3 ORS | MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY | GA, ASSAM SC, PWD |
| 5 | WITH WP(C)/4789/2024 | M/S BADRI RAI AND COMPANY Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR. S P SHARMA | MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MR R DAS(R-4) MS A CHOPHY(R-4) SC, PWD |
| 6 | Review.Pet./215/2024 FIXED, IN WP(C)/7381/2023 (D/O) | THE STATE OF ASSAM AND 2 ORS Versus M/S ARUN TRAVELS | MR. B GOGOI MR. D UPAMANYA MS. I DAS | GA, ASSAM SC, FINANCE |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
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| 4) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
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| 6) | MR. O P BHATI | 20-12-2024 | To | 19-01-2025 |
| 7) | MR. R GOSWAMI | 03-01-2025 | To | 14-01-2025 |
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| 12) | MS. S SARMA | 14-01-2025 | To | 21-01-2025 |
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| 14) | MR D C K HAZARIKA | 06-01-2025 | To | 09-01-2025 |
| 15) | MR. N J GOGOI | 06-01-2025 | To | 23-01-2025 |
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| 19) | MR. B BARMAN | 08-01-2025 | To | 10-01-2025 |
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| 21) | MR. A K PURKAYASTHA | 08-01-2025 | To | 10-01-2025 |
| 22) | MR. S SHARMA | 08-01-2025 | To | 10-01-2025 |
| 23) | MRS. R S CHOWDHURY | 10-01-2025 | To | 10-01-2025 |
| 24) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
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| 26) | MRS. R S DEURI | 08-01-2025 | To | 10-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-I AND II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|--|---|
| MOTION | | | | |
| 1 | WP(C)/6594/2024 FIXED | ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR | MR. K N CHOUDHURY MR. S CHAKRABORTY | GA, ASSAM |
| ADMISSION | | | | |
| 2 | WA/5/2024 FIXED | NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS. | MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | SC, P H E |
| 3 | WA/313/2024 FIXED | M/S FEEDBACK INFRA PVT LTD Versus UNION OF INDIA AND 2 ORS | MR. K N CHOUDHURY N GAUTAM N GAUTAM | MRS. R DEVI DY.S.G.I. SC, NHIDC |
| 4 | WA/342/2024 FIXED | THE COMMISSIONER AND SECRETARY FOOD, CIVIL SUPPLIES Versus VIJAY KUMAR L AND 11 ORS | ADDL. SR. GA, ASSAM | MR. M DUTTA, ADVOCATE FOR CAVEATOR |
| 5 | WP(C)/6684/2024 FIXED, WITH LCR | AMINA KHATUN @ AMENA KHATOON Versus THE UNION OF INDIA AND 5 ORS | MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 6 | WP(C)/6686/2024 FIXED, WITH LCR | MOMENA BIBI Versus THE UNION OF INDIA AND 5 ORS | MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME | GA, ASSAM DY.S.G.I. SC, ECI SC, F.T |
| 7 | WP(C)/6902/2024 B/O | AZIBUR RAHMAN @ AJIBUR RAHMAN Versus UNION OF INDIA AND 6 ORS. (G) | MS. S B CHOUDHURY MR A N AHMED | GA, ASSAM DY.S.G.I. SC, F.T SC. ELECTION COMM. OF INDIA |
| ORDERS | | | | |
| 8 | Cont.Cas(C)/343/2024 FIXED | ALAKA KALITA Versus SRI NARAYAN KONWAR AND ORS | MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH | MR. R MAZUMDAR |
| HEARING | | | | |

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|----|--|--|---|--|
| 9 | WP(C)/2297/2018 WITH LCR | ABDUL MUTALIB @ A. MUTALIB Versus UNION OF INDIA AND 5 ORS. | MR H R A CHOUDHURY | ASSTT.S.G.I. |
| 10 | WP(C)/2757/2018 WITH LCR | ROMJAN ALI @ ROMJAN Versus THE UNION OF INDIA AND 6 ORS. | MR. M K HUSSAIN MRS. S Y AHMED MS. K SHARMA | ASSTT.S.G.I. |
| 11 | WP(C)/2937/2018 WITH LCR | RABINDRA CH. SHILL @ RABINDRA CH. SHEEL Versus THE UNION OF INDIA AND 5 ORS. | MR. A GOGOI MR. M BARUAH | SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 12 | WP(C)/4505/2018 WITH LCR | HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS. | DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN | SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T |
| 13 | WP(C)/5010/2018 WITH LCR | SRI RANGESH DAS Versus THE UNION OF INDIA AND 7 ORS. | MR R DHAR MRS. R RONGMEI | SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. |
| 14 | WA/302/2022 FIXED | SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. E | MR. M K CHOUDHURY MR. M DUTTA MR D MAHANTA MR K M BORA | SC, HIGHER EDU ASSTT.S.G.I. SC, U G C |
| | WITH I.A.(Civil)/2892/2022 in WA/302/2022 | SHREEMOYE BORDOLOI AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS. | MR. M K CHOUDHURY MR. M DUTTA | SC, HIGHER EDU ASSTT.S.G.I. SC, U G C |
| 15 | WA/350/2023 CAVT. NO.09442/023, | BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS. | MR. D DAS SR. ADV MS S SHARMA | MR. S S ROY DY.S.G.I. FOR CAVEATOR SC, I O C |
| | WITH I.A.(Civil)/2784/2023 in WA/350/2023 | BIPASA SOMIM ALOM Versus UNION OF INDIA AND 4 ORS. | MR. D DAS SR. ADV MS S SHARMA | MR. S S ROY DY.S.G.I. SC, I O C FOR CAVEATOR |
| 16 | WA/187/2024 CAVT. NO.05212/024, FIXED | ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 4 ORS | MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI | MR. S C KEYAL SC, T U MR. S NEOG (R-5) MS. S G BARUAH (R-5) MS P BORUAH (R-5) MR. B BORGHAIN (R-5) MR B SAIKIA (R-5) FOR CAVEATOR |
| | WITH I.A.(Civil)/1698/2024 in WA/187/2024 | ALL ASSAM PRIVATE SECURITY AGENCIES ASSOCIATION Versus TEZPUR UNIVERSITY AND 3 ORS | MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI | MR. S C KEYAL SC, T U FOR CAVEATOR |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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| | | | | |
|----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
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| 8) | MR G BORDOLOI | 03-01-2025 | To | 10-01-2025 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 PM]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------|--|---|---|---------------------------------------|
| ORDERS | | | | |
| 1 | I.A.(CrI.)/887/2023 WITH LCR 5 FILES. FIXED. in CrI.A./350/2023 | KAMAL KUMAR Versus THE STATE OF ASSAM AND ANR. | MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY | PP, ASSAM |
| | WITH CrI.A./350/2023 | KAMAL KUMAR Versus THE STATE OF ASSAM AND ANR. | MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR MR S J CHOUDHURY | MR. B K DAS MS. P DAS PP, ASSAM |
| 2 | I.A.(CrI.)/1239/2024 WITH LCR 5 FILES. P.B-2, FIXED. in CrI.A./18/2022 | SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR | MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS S JAIN | PP, ASSAM |
| | WITH CrI.A./18/2022 | SOBAHAN ALI Versus THE STATE OF ASSAM AND ANR | MR H R A CHOUDHURY MR. B D KONWAR SR. ADV. MR. A AHMED MR. I U CHOWDHURY MR H AGARWAL MR J SINGH H BAISHYA H BAISHYA MR A N IQBAL MR P DOLEY MS V V THANYU MS S JAIN | PP, ASSAM |
| HEARING | | | | |
| 3 | CRL.A(J)/35/2020 5 Y 5 M 14 D :WITH LCR 4 FILES. P.B-2. | ASHISH KARMAKAR Versus THE STATE OF ASSAM | MR. N HASAN, AMICUS CURIAE | PP, ASSAM |
| 4 | CRL.A(J)/39/2020 5 Y 5 M 12 D :WITH LCR 5 FILES. P.B-2. | RATNA BAHADUR CHETRI Versus THE STATE OF ASSAM | DR. B N GOGOI (AMICUS CURIAE) | PP, ASSAM |
| 5 | CRL.A(J)/41/2020 5 Y 4 M 29 D :WITH LCR 5 FILES. P.B-2. | CHARITRA HALOI Versus THE STATE OF ASSAM | MR N J DAS, AMICUS CURIAE | PP, ASSAM |

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| 6 | Crl.A./326/2022 2 Y 3 M 10 D :WITH LCR 4 FILES. P.B-2 | BANAMALI SARKAR Versus THE STATE OF ASSAM AND ANR. | MR. M BISWAS MR. B HALDAR MS M DAS | PP, ASSAM |
| 7 | CRL.A(J)/4/2023 2 Y 0 M 18 D :WITH LCR 4 FILES. P.B-2, FIXED. | DEEP KONCH Versus THE STATE OF ASSAM | DR. B N GOGOI (AMICUS CURIAE) | PP, ASSAM |
| 8 | Mat.App./47/2023 | XXXXXXX Versus XXXXXXX | MR P KATAKI | MR. B D DEKA |
| | WITH | | MRS R BEGUM MRS. M D BORUAH | |
| 9 | Mat.App./7/2023 WITH LCR. | XXXXXXX Versus XXXXXXX | MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA | MR P KATAKI MS S BARPUJARI MS. R B BORA (LEGAL AID COUNSEL) MRS R BEGUM MRS. M D BORUAH |
| 10 | WITH Mat.App./8/2023 WITH LCR. | XXXXXXX Versus XXXXXXX | MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA | MR P KATAKI MS S BARPUJARI MS. R B BORA MS. R B BORA MRS R BEGUM MRS. M D BORUAH |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
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| 24) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
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THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH
WHICHEVER IS EARLIER]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|--|---|---|--|
| ADMISSION | | | | |
| 1 | WP(C)/3059/2017 | REMTANGPUI DARNGAWN Versus THE STATE OF ASSAM and 4 ORS. | MR.N C DAS MR.A DAS MS.B BEGUM MS.M DEVI | GA, ASSAM MS.N SARMA(R-5) MR R DHAR (R-6) MS.J CHOUDHURY(R-5) MR.D CHAKRABARTY(R-5) MS.J TRIPATHI(R-5) SC, NCHAC |
| 2 | WP(C)/1303/2020 | GOPAL CHANDRA SARMA Versus THE STATE OF ASSAM AND 6 ORS. | MR. R SARMA MS. S D SAIKIA MR. P M KALITA | GA, ASSAM MR. D NATH MR D KALITA |
| 3 | WP(C)/2247/2020 | MUNNA BASFOR Versus THE STATE OF ASSAM AND 3 ORS | MS. D GHOSH MS N DEKA MR SAURADEEP DEY | GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4) |
| 4 | WP(C)/2961/2020 | JUGA NANDA DAS Versus THE STATE OF ASSAM AND 3 ORS | MRS S GOSWAMI | GA, ASSAM |
| 5 | WITH WP(C)/2923/2020 | DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS | MRS S GOSWAMI | GA, ASSAM |
| 6 | WP(C)/3799/2020 | BIREN MALAKAR Versus UNION OF INDIA AND 3 ORS. | MR. S N TAMULI MR. M MALAKAR | MRS S BARUAH ASSTT.S.G.I. |

LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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|----|---------------------|------------|----|------------|
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| 8) | MR G BORDOLOI | 03-01-2025 | To | 10-01-2025 |
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10:30 AM to 1:00 PM

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[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------------|--|---|--|--|
| ORDER (STAY VACATING) | | | | |
| 1 | I.A.(Civil)/3396/2024 FIXED in WP(C)/3319/2023 | SIMASHREE BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND ORS. | MR. S N TAMULI MR. S N TAMULI MS. P K ZANNAT MR. D SARMAH MS. A BEGUM MR B KAUSHIK MS P DEKA | MR. J PATOWARY SC, HEALTH |
| | WITH WP(C)/3319/2023 | DIMBESWAR SHARMA AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS. | MR. J PATOWARY MR. D K BAIDYA MR. M S HUSSAIN | MR. S N TAMULI (R-7 to 10) MS. P K ZANNAT (R-7 to 10) MR. D SARMAH (R-6 to 10) MS. A BEGUM (R-7 to 10) MR B KAUSHIK (R-6 to 10) MS P DEKA (R-7 to 10) SC, HEALTH |
| | WITH I.A.(Civil)/4011/2024 in WP(C)/3319/2023 | HIMADRI BORAH Versus THE STATE OF ASSAM AND ORS. | MR. D SARMAH MR. B D KAKATI | MR. J PATOWARY SC, HEALTH |
| ADMISSION | | | | |
| 2 | WP(C)/3983/2018 FIXED | BINOD BARDOLOI Versus THE STATE OF ASSAM AND 2 ORS. | MR. S B SARMA MS. K CHOUDHURY | GA, ASSAM |
| 3 | WP(C)/7448/2019 FIXED | SYED TAFIKUDDIN AHMED Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS | MR. B K DAS MR H P GUWALA MR. H P NEOG | SC, APDCL MR D NATH, SC,APGCL(R-3 & 4) |
| 4 | WP(C)/2166/2020 FIXED | NO. G /5018840X EX RFN/GD DURGA BAHADUR PRADHAN Versus THE UNION OF INDIA AND 4 ORS | MR. A R TAHBILDAR | MRS. A GAYAN (C.G.C.) ASSTT.S.G.I. |
| 5 | WP(C)/6533/2021 FIXED | HEMENDRA KUMAR TALUKDAR Versus THE ASSAM CO OPERATIVE APEX BANK LTD AND 2 ORS | MR A C BORBORA MR. M SMITH MR. N B GOHAIN | SC, APEX BANK |
| 6 | WP(C)/4544/2023 FIXED | MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS | MR MINTU SAIKIA MS R DUTTA | MR. A K DUTTA DY.S.G.I. |

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| 7 | WP(C)/6651/2023 FIXED | KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS | MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI | GA, ASSAM |
| | WITH I.A.(Civil)/3886/2023 in WP(C)/6651/2023 | KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS | MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI | GA, ASSAM |
| 8 | WP(C)/1409/2024 FIXED | TUPESWARI BALA BARO Versus THE STATE OF ASSAM AND 13 ORS | MR A KHANIKAR R L CHUTIA | GA, ASSAM SC, AG SC, FINANCE |
| 9 | WP(C)/2785/2024 FIXED | RAJA KARANCHAT BASUMATARY AND 198 ORS Versus THE STATE OF ASSAM AND 155 ORS | MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA | MR. A R SIKDAR J U AHMED (R- 14,63,93,127,153,152,135,11) MR. S I TALUKDAR MR S A REEYAZ(R- 14,63,93,127,153,152,135,11) SC, BTC SC, REVENUE |
| | WITH I.A.(Civil)/2768/2024 in WP(C)/2785/2024 | CHIRANZAL NARZARY AND 130 ORS Versus RAJA KARANCHAT BASUMATARY AND 204 ORS | MR. A R SIKDAR J U AHMED J U AHMED MR. S I TALUKDAR MR S A REEYAZ | MR. M SARANIA SC, BTC |
| | WITH WP(C)/387/2024 | KAUSHIK DEKA AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS | MR. M SARANIA MS. C NEWME MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA | SC, BTC SC, REVENUE |
| 11 | WP(C)/3213/2024 FIXED | MD. SAIFUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS | MR MINTU SAIKIA MS R DUTTA | SC, P AND R.D. GA, ASSAM SC, FINANCE |
| 12 | WP(C)/3950/2024 FIXED | PAPPU BISWAS Versus THE UNION OF INDIA AND 3 ORS | MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA | MRS S BARUAH DY.S.G.I. |
| 13 | WP(C)/4244/2024 FIXED | RAMANI DAS Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS | MR. S BORA MS J RAJKUMARI | SC, A S H B |
| 14 | WP(C)/5148/2024 FIXED | NAWAL KISHOR KAUSHIK Versus THE UNION OF INDIA AND 3 ORS | MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA | MR. B CHAKRAVARTY (CGC) DY.S.G.I. |
| 15 | WP(C)/5623/2024 FIXED | SUDHIR KR PAUL Versus THE STATE OF ASSAM AND 3 ORS | MR. M KHAN MR A K DAS MS J AKTAR | GA, ASSAM SC, REVENUE |
| 16 | WP(C)/6448/2024 FIXED | KRIPENDRA BARMAN Versus THE UNION OF INDIA AND 5 ORS | MR. R MAZUMDAR MR. D DEKA | MR. S S ROY (C.G.C) DY.S.G.I. |
| 17 | WP(C)/6450/2024 FIXED | JINTU DAS Versus THE UNION OF INDIA AND 8 ORS | MR. R MAZUMDAR MR. D DEKA | MR. S S ROY(C.G.C) DY.S.G.I. |
| 18 | WP(C)/6456/2024 FIXED | NAYAN JYOTI DAS Versus THE UNION OF INDIA AND 4 ORS | MR. K PAUL MR. A SARMA MR D K DEY MR J P CHAUHAN MS. R VERMA | MR. S S ROY(C.G.C) DY.S.G.I. |
| 19 | WP(C)/6459/2024 FIXED | PANKAJ DAS Versus THE UNION OF INDIA AND 5 ORS | MR. R MAZUMDAR MR. D DEKA | MR. S S ROY(C.G.C) DY.S.G.I. |
| 20 | WP(C)/6474/2024 FIXED | DEBARAJ RAJBONGSHI Versus THE UNION OF INDIA AND 8 ORS | MR. U N CHATTRY MS A GOGOI MR. O LASKAR | MR. S S ROY(C.G.C) DY.S.G.I. |
| 21 | WP(C)/6513/2024 FIXED | RAHIMUL ALI Versus THE UNION OF INDIA AND 5 ORS | MR M H AHMED I AMIN MR. O ULLAH | MS. B SARMA (R-1) DY.S.G.I. |
| 22 | WP(C)/6661/2024 FIXED | ANUP CHAUHAN Versus THE UNION OF INDIA AND 7 ORS. | MR. R BORA MS R MEDHI | MR. S S ROY DY.S.G.I. |

ORDERS

| | | | | |
|----------------|---|---|--|--|
| 23 | Cont.Cas(C)/398/2024 FIXED | JAHANGIR ALOM AND ANR Versus KAILASH KARTHIK N AND 6 ORS. | Ms. R. R. BORAH MR. A A R KARIM | MR. P N GOSWAMI (R-4) |
| 24 | WP(C)/659/2024 CAVT. NO.14162/023, FIXED | BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 14 ORS | MS B BHUYAN MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS | GA, ASSAM SC, APSC MR. J I BORBHUIYA SC, BTC FOR CAVEATOR |
| 25 | WITH WP(C)/5568/2022 | BHUMA RANI BARGAYARY Versus THE STATE OF ASSAM AND 8 ORS | MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS | GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI |
| | WITH I.A.(Civil)/3294/2023 in WP(C)/5568/2022 | GOUTAM GOGOI Versus BHUMA RANI BARGAYARY AND 8 ORS. E | MR J I BARBHUIYA MR A HOSSAIN | GA, ASSAM SC, BTC |
| HEARING | | | | |
| 26 | WP(C)/6831/2016 FIXED | JOHN JACOB and 34 ORS Versus THE UNION OF INDIA and 3 ORS | MR.R ISLAM MR.U K NAIR MS.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII MS.P BORGHAIN | MRS. A GAYAN ASSTT.S.G.I. |
| 27 | WP(C)/5154/2022 FIXED | SANJIB MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS. | MR. B BARUAH MR S HUSSAIN MR. C BARUAH | GA, ASSAM MR. S P CHOUDHURY(R-4,7) MR B DAS (R-4,7) MS B DEVI(R-4,7) MR. S. J. SARKAR(R-4,7) SC, U D D SC, FINANCE |
| 28 | WP(C)/6452/2022 NOT B/H S SHYAM (J) AND NOT B/H U K NAIR (J), FIXED | CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS. | MR. U K NAIR MR H K DAS MR. U PATHAK | MR B GOSWAMI, ADDL. GA, ASSAM SC, EXCISE DEPTT. |
| 29 | WITH WP(C)/5058/2022 | CHIRANJEEB DAS Versus THE STATE OF ASSAM AND 5 ORS. | MR. U K NAIR MR H K DAS MR. U PATHAK | SC, EXCISE DEPTT. |
| 30 | WP(C)/6604/2022 NOT B/H S SAIKIA (J), FIXED | DR. BISWAJIT SARMA Versus THE STATE OF ASSAM AND 3 ORS | MR. U K NAIR MR. I CHOUDHURY MS M DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY | SC, HIGHER EDU SC, AG |
| 31 | WITH WP(C)/3864/2017 | DR. BISWAJIT SARMA Versus THE STATE OF ASSAM and 4 ORS. | MR.S SAIKIA MR.D K BAGCHI MR.P SAIKIA | SC, HIGHER EDUCATION |
| 32 | WP(C)/4316/2023 FIXED BY REGISTRY | NO. JC- 361873A NAIB SUBEDAR CLERK MD. MUNNA Versus UNION OF INDIA AND 2 ORS. | MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI | MR. B CHAKRAVARTY DY.S.G.I. |
| 33 | WP(C)/5372/2023 FIXED | RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS | MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR | MR. S C KEYAL (r-2,4) GA, ASSAM |
| 34 | WITH Cont.Cas(C)/115/2024 | RATHINDRA NATH SARMA PATHAK Versus PRASANTA JYOTI GOSWAMI | MS. J DEKA MS. A TALUKDAR | |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 4) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 5) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 6) | MR. O P BHATI | 20-12-2024 | To | 19-01-2025 |
| 7) | MR. R GOSWAMI | 03-01-2025 | To | 14-01-2025 |
| 8) | MR G BORDOLOI | 03-01-2025 | To | 10-01-2025 |
| 9) | MR. M A CHOUDHURY | 03-01-2025 | To | 10-01-2025 |
| 10) | MR. U K BORTHAKUR | 07-01-2025 | To | 10-01-2025 |
| 11) | MR R GOENKA | 07-01-2025 | To | 10-01-2025 |
| 12) | MS. S SARMA | 14-01-2025 | To | 21-01-2025 |
| 13) | MR A GOENKA | 07-01-2025 | To | 10-01-2025 |
| 14) | MR D C K HAZARIKA | 06-01-2025 | To | 09-01-2025 |
| 15) | MR. N J GOGOI | 06-01-2025 | To | 23-01-2025 |
| 16) | MR. A THAKUR | 06-01-2025 | To | 10-01-2025 |
| 17) | MS. J R THAKUR | 06-01-2025 | To | 10-01-2025 |
| 18) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 19) | MR. B BARMAN | 08-01-2025 | To | 10-01-2025 |
| 20) | MR B K SINGH | 06-01-2025 | To | 10-01-2025 |
| 21) | MR. A K PURKAYASTHA | 08-01-2025 | To | 10-01-2025 |
| 22) | MR. S SHARMA | 08-01-2025 | To | 10-01-2025 |
| 23) | MRS. R S CHOWDHURY | 10-01-2025 | To | 10-01-2025 |
| 24) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 25) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 26) | MRS. R S DEURI | 08-01-2025 | To | 10-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---|--|---|---|--|
| - FOR MOTION - | | | | |
| 1 | WP(C)/6431/2024 FIXED | ABDUL KAHLEK MONDAL Versus THE STATE OF ASSAM AND 4 ORS. | MR. D SARAF | SC, FINANCE AND TAXATION |
| WITH | | | | |
| 2 | WP(C)/5774/2024 | MUJAHAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS | MR. D SARAF MR. S S GUPTA | SC, FINANCE AND TAXATION |
| 3 | WP(C)/6497/2024 FIXED | M/S AMINUR RAHMAN MONDAL AND ANR Versus THE STATE OF ASSAM AND 3 ORS. | MS. N GOGOI | SC, FINANCE AND TAXATION |
| 4 | WP(C)/6604/2024 FIXED | M/S SHAHIDUL ISLAM MONDAL, Versus THE STATE OF ASSAM AND 3 ORS. | MS. N GOGOI | SC, FINANCE AND TAXATION |
| - FOR ORDERS - | | | | |
| 5 | WP(C)/1037/2024 FIXED | KAJALGAON WEEKLY BAZAR COMMITTEE Versus THE STATE OF ASSAM AND 7 ORS | MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY | GA, ASSAM SC, BTC |
| WITH | | | | |
| | I.A.(Civil)/925/2024 in WP(C)/1037/2024 | THE KAJALGAON MUNICIPAL BOARD AND 2 ORS Versus THE STATE OF ASSAM AND ORS | MR. M U MAHMUD MRS. M SAIKIA MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA | GA, ASSAM MR. A NARZARI SC, BTC |
| 6 | WP(C)/6944/2024 FIXED | DWIPENDRA PATOWARY Versus THE UNION OF INDIA AND 10 ORS. | MR. K N CHOUDHURY MR. M DAS | GA, ASSAM SC, NHAI DY.S.G.I. SC, AEGCL |
| - ADMISSION WITH NOTICE SERVED - REPLY NOT FILED - | | | | |
| 7 | WP(C)/5991/2024 B/O | DHAN SHARMA Versus THE STATE OF ASSAM AND 5 ORS | MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS | SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION. |

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| 8 | WP(C)/6188/2024 FIXED | ABDUS SALAM MONDAL AND 44 ORS Versus THE STATE OF ASSAM AND 6 ORS | MR. A M BARBHUIYA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA MS A KHATUN M ISLAM | SC, CGST GA, ASSAM MRS. V L SINGH MR. P K MEDHI MS G HAZARIKA MR. B J TALUKDAR MR. B J TALUKDAR DY.S.G.I. SC, NHIDC SC, REVENUE |
| | WITH | | | |
| 9 | WP(C)/5578/2024 | SHAHAJAMAL SK AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR. A M BARBHUIYA MS A BEGUM MS A KHATUN | GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE |
| 10 | WP(C)/6571/2024 FIXED | RURAL CHILDRENS EDUCATION SOCIETY MODEL SCHOOL, KHARICALA-HALDIA AND ANR Versus THE STATE OF ASSAM AND 5 ORS | MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. D BORA MS. F RAHMAN | GA, ASSAM SC, SEC. EDU. |
| 11 | WP(C)/6637/2024 FIXED | SANJIB KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY | GA, ASSAM SC, AEGCL SC, REVENUE |
| 12 | WP(C)/6704/2024 FIXED | BISMITA MALAKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS. | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY | GA, ASSAM GA, ASSAM SC, AEGCL |
| 13 | WP(C)/6705/2024 FIXED | FAZAR ALI Versus THE STATE OF ASSAM AND 5 ORS. | MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY | GA, ASSAM GA, ASSAM SC, AEGCL |
| - ADMISSION WITH NOTICE SERVED - REPLY FILED - | | | | |
| 14 | Arb.P./49/2023 FIXED | BHARTIA INFRA PROJECTS LTD., Versus UNION OF INDIA AND 2 ORS. | MR. R HUSSAIN MS P SEN MR A A AHMED | MR. S S ROY DY.S.G.I. |
| 15 | WP(C)/634/2023 FIXED | PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR | MS P AGARWAL MR. M M ZAMAN MR. B J DAS | MS S DAS (R-1,2) |
| 16 | Arb.P./9/2024 FIXED | M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS. | PETITIONER IN PERSON | MR. S S ROY DY.S.G.I. |
| | WITH | | | |
| 17 | Arb.P./8/2024 | M/S MEGHALAYA ENGINEERS AND AGENCIES Versus UNION OF INDIA AND 2 ORS. | PETITIONER IN PERSON | MR. S S ROY DY.S.G.I. |
| | WITH | | | |
| 18 | Arb.P./10/2024 | M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 2 ORS | PETITIONER IN PERSON | MR. S S ROY DY.S.G.I. |
| 19 | Arb.P./20/2024 FIXED | M/S MEGHALAYA ENGINEERS AND AGENCIES Versus THE UNION OF INDIA AND 3 ORS. | PETITIONER IN PERSON | MRS. R DEVI DY.S.G.I. |
| 20 | Arb.P./46/2024 FIXED | M/S NIRAJ CEMENT STRUCTURALS LTD. AND ANR Versus THE UNION OF INDIA AND 4 ORS. | MR G N SAHEWALLA MR M SAHEWALLA MS G DUGAR MS T J SAHEWALLA MS K SARMA | MR. K GOGOI (C.G.C) DY.S.G.I. |

HEARING

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|----|---|--|--|--|
| 21 | WP(C)/517/2014 FIXED | CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS | MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED | GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6) |
| | WITH | | | |
| 22 | WP(C)/6657/2021 | AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS. | MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH | GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION. |
| 23 | WP(C)/7453/2017 | M/S. CACHAR ISPAT PVT. LTD. and ANR. Versus THE STATE OF ASSAM and 4 ORS. | MS.M HAZARIKA MR. A MOLLAH MR S KHOUND | MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE |
| 24 | WP(C)/5738/2021 | MAKBUL ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. M DUTTA MS S DEV MR J MAHANTA | GA, ASSAM |
| | WITH | | | |
| 25 | WP(C)/5534/2021 | KHALEK ALI AND ANR Versus THE STATE OF ASSAM AND 3 ORS | MR. M DUTTA MS S DEV MR J MAHANTA | GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 4) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 5) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 6) | MR. O P BHATI | 20-12-2024 | To | 19-01-2025 |
| 7) | MR. R GOSWAMI | 03-01-2025 | To | 14-01-2025 |
| 8) | MR G BORDOLOI | 03-01-2025 | To | 10-01-2025 |
| 9) | MR. M A CHOUDHURY | 03-01-2025 | To | 10-01-2025 |
| 10) | MR. U K BORTHAKUR | 07-01-2025 | To | 10-01-2025 |
| 11) | MR R GOENKA | 07-01-2025 | To | 10-01-2025 |
| 12) | MS. S SARMA | 14-01-2025 | To | 21-01-2025 |
| 13) | MR A GOENKA | 07-01-2025 | To | 10-01-2025 |
| 14) | MR D C K HAZARIKA | 06-01-2025 | To | 09-01-2025 |
| 15) | MR. N J GOGOI | 06-01-2025 | To | 23-01-2025 |
| 16) | MR. A THAKUR | 06-01-2025 | To | 10-01-2025 |
| 17) | MS. J R THAKUR | 06-01-2025 | To | 10-01-2025 |
| 18) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 19) | MR. B BARMAN | 08-01-2025 | To | 10-01-2025 |
| 20) | MR B K SINGH | 06-01-2025 | To | 10-01-2025 |
| 21) | MR. A K PURKAYASTHA | 08-01-2025 | To | 10-01-2025 |
| 22) | MR. S SHARMA | 08-01-2025 | To | 10-01-2025 |
| 23) | MRS. R S CHOWDHURY | 10-01-2025 | To | 10-01-2025 |
| 24) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 25) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 26) | MRS. R S DEURI | 08-01-2025 | To | 10-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|---|---|---------------------|
| MOTION (BA) | | | | |
| 1 | Bail Appln./47/2025 | IBRAHIM JADDAR Versus THE STATE OF ASAAM | MR H R A CHOUDHURY MR. I U CHOWDHURY MS R DEKA AKHINUR ISLAM | PP, ASSAM |
| 2 | Bail Appln./48/2025 | UTTAM GHOSH Versus THE STATE OF ASAAM | MS F BEGUM MS P DASGUPTA MR S PAUL | PP, ASSAM |
| 3 | Bail Appln./51/2025 | SAIFUR RAHMAN Versus THE STATE OF ASSAM | MR A K AHMED R HASSAN MS P KAKATI | PP, ASSAM |
| MOTION | | | | |
| 4 | Crl.Pet./1076/2024 B/O | TAMAR GADI Versus THE STATE OF ASSAM | MR A V SINGH MR W R MEDHI MR P TALUKDAR | PP, ASSAM |
| 5 | AB/3223/2024 FIXED | JYOTIRMOY LAHKAR Versus THE STATE OF ASSAM | MR P K DAS MR. M BARUAH MR. M ALOM | PP, ASSAM |
| 6 | AB/3243/2024 FIXED | CHANDAN BARMAN Versus THE STATE OF ASSAM | MR. R J SARMA | PP, ASSAM |
| 7 | AB/3322/2024 FIXED | SALEHUDDIN AHMED AND ORS Versus THE STATE OF ASSAM | MS. S B CHOUDHURY MR. S K DAS | PP, ASSAM |
| 8 | AB/3383/2024 FIXED | RAJU HAZARIKA Versus THE STATE OF ASSAM | MS. T SOM MS. U HAZARIKA MS S ISLAM | PP, ASSAM |
| 9 | AB/3388/2024 FIXED | KUSUM JALAN Versus THE STATE OF ASSAM | MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA | PP, ASSAM |
| 10 | AB/3416/2024 FIXED | NARA BAHADUR CHETRY ALIAS NOR BAHADUR Versus THE STATE OF ASSAM | MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| 11 | Crl.Pet./15/2025 | HEMANTA SARMA Versus THE STATE OF ASSAM AND ANR | MR. S SAHU MS A ROY | PP, ASSAM |

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| 12 | Crl.Pet./17/2025 | <p>AJAY KUMAR @ RAJU KUMAR GUPTA Versus THE STATE OF ASSAM AND ANR</p> | <p>MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA</p> | PP, ASSAM |
| 13 | Crl.Pet./18/2025 | <p>SATYABAN TANTI Versus THE STATE OF ASSAM</p> | S AHMED | PP, ASSAM |
| 14 | Crl.Pet./19/2025 | <p>KULEN DAS Versus THE STATE OF ASSAM AND ANR</p> | <p>MR S C DAS P BURAGOHAIN MR. C. SHIL B SARKAR</p> | PP, ASSAM |
| 15 | Crl.Pet./20/2025 | <p>SHARIF UDDIN Versus THE STATE OF ASSAM</p> | <p>MR. M AHMED MD I H LASKAR</p> | PP, ASSAM |
| 16 | Crl.Pet./23/2025 | <p>MD. HIFJUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.</p> | <p>MR. N ISLAM MS. L WAJEEDA</p> | PP, ASSAM |
| 17 | Crl.Pet./25/2025 | <p>MANOJ KHANDELIA Versus THE STATE OF ASSAM AND ANR</p> | <p>MR G KHANDELIA MR. K DEKA MR R PAUL</p> | PP, ASSAM |
| 18 | AB/38/2025 | <p>UDAYAN SAIKIA Versus THE STATE OF ASSAM</p> | <p>MR S M T CHISTIE MR B KAUSHIK MR. S HAZARIKA K BHARALI</p> | PP, ASSAM |
| 19 | AB/43/2025 | <p>IMRAN HUSSAIN Versus THE STATE OF ASSAM</p> | <p>MR S H MAHMUD MR. R ISLAM MR S ISLAM</p> | PP, ASSAM |
| 20 | AB/44/2025 | <p>ZAKARIA @ JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM</p> | <p>MD. I H KHAN MR K ISLAM MR A ALIM SK</p> | PP, ASSAM |
| 21 | AB/45/2025 | <p>SRI CHARAN DAS Versus THE STATE OF ASSAM</p> | <p>MR. P J SAIKIA MS D DUTTA</p> | PP, ASSAM |
| 22 | AB/47/2025 | <p>LAKHINARAYAN GOGOI Versus THE STATE OF ASSAM</p> | <p>MR G PHUKAN MS A GOGOI</p> | PP, ASSAM |
| ADMISSION | | | | |
| 23 | Crl.Pet./60/2024 FIXED | <p>SOURAV SETHIA AND 2 ORS Versus SAPNA BOTHRA AND ANR</p> | <p>MR D K JAIN MR K JAIN MR. P AGARWAL</p> | <p>MR. N SHARMA (R-1) MS B GOGOI(R-1) MR J K Bhuyan(R-1) MS. P GHOSH(R-1) B K SINGHA (R-1) P. KALITA(R-1) PP, ASSAM</p> |
| 24 | Crl.A./5/2025 | <p>HIMESWAR BORAH Versus THE STATE OF ASSAM AND ANR</p> | <p>MR. P K MUNIR MR. A. GAYAN</p> | PP, ASSAM |
| | WITH I.A.(Crl.)/8/2025 in Crl.A./5/2025 | <p>HIMESWAR BORAH Versus THE STATE OF ASSAM AND ANR</p> | <p>MR. P K MUNIR MR. A. GAYAN</p> | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 25 | Bail Appln./3648/2024 WITH AB/308/2024 (D/O),WITH SCANNED LCR, FIXED | <p>ABDUL BASIT Versus THE STATE OF ASSAM</p> | <p>MR H R A CHOUDHURY MR. I U CHOWDHURY</p> | PP, ASSAM |
| 26 | WITH AB/3089/2024 | <p>TAZIMUL ISLAM @ TAZIM AND 5 ORS Versus THE STATE OF ASSAM</p> | <p>MR H R A CHOUDHURY MR. I A HAZARIKA MR. I U CHOWDHURY</p> | PP, ASSAM |
| 27 | Bail Appln./3832/2024 FIXED | <p>BHASKAR KALITA Versus THE STATE OF ASSAM</p> | <p>MR M HOQUE MS J BEGUM</p> | PP, ASSAM |
| 28 | Bail Appln./3833/2024 FIXED | <p>SRI BANJIT BARMAN Versus THE STATE OF ASSAM</p> | <p>MR. K K HANDIQU MR D SHARMA MR. M KALITA</p> | PP, ASSAM |

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| 29 | Bail Appln./3839/2024 FIXED | SAMINUL ALI @ ISLAM Versus THE STATE OF ASSAM | MR S ISLAM S RAHMAN | PP, ASSAM |
| 30 | Bail Appln./3923/2024 WITH SCANNED LCR | SAFIQUL ISLAM Versus THE STATE OF ASSAM | MR G PHUKAN MS A GOGOI | PP, ASSAM |
| 31 | Bail Appln./3975/2024 FIXED | RUPA GOPE @ RUPA GHOSH AND ANR Versus THE STATE OF ASSAM | MS. S SEAL MR. B CHOWDHURY MR. M. ALOM | PP, ASSAM |
| 32 | Bail Appln./14/2025 FIXED | AKBAR ALI @ AKBOR AIL AND 3 ORS Versus THE STATE OF ASSAM | MR. B CHOWDHURY MR A AKBAR | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 33 | AB/1663/2024 FIXED | MEHDI HASSAN Versus THE STATE OF ASSAM AND ANR | MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 34 | WITH AB/1532/2024 | MAINUL HOQUE MONDAL Versus THE STATE OF ASSAM AND ANR. | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | MRS. M A OZAH (R-2) PP, ASSAM |
| 35 | AB/2212/2024 FIXED | ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM | MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN | PP, ASSAM |
| 36 | AB/2803/2024 FIXED | MANOJ KUMAR BORDOLOI @ MONUJ KUMAR BORDOLOI Versus THE STATE OF ASSAM | MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN | PP, ASSAM |
| 37 | AB/2804/2024 FIXED | JURAN ALI AHMED Versus THE STATE OF ASSAM | MR. P K MUNIR MR. A. GAYAN | PP, ASSAM |
| 38 | AB/2836/2024 FIXED | MOMIN ALI @ ABDUL MOMIN SHEIKH AND 2 ORS. Versus THE STATE OF ASSAM | MR. N J DUTTA MR. A A MONDAL MR A ALAM | PP, ASSAM |
| 39 | AB/2840/2024 FIXED | AMBIYA KHATUN Versus THE STATE OF ASSAM | MR. P A AHMED MR B ISLAM | PP, ASSAM |
| 40 | WITH AB/2667/2024 | ABDUL MOTALEB @ ABDUL MATALEB Versus THE STATE OF ASSAM | MR. P A AHMED MRS. R BARKATAKY | PP, ASSAM |
| 41 | WITH AB/3413/2024 | ABDUL HAI Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR | PP, ASSAM |
| 42 | AB/2855/2024 FIXED | ANOWAR HUSSAIN Versus THE STATE OF ASSAM | MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY | PP, ASSAM |
| 43 | AB/2917/2024 FIXED | SHIVAM KUMAR Versus THE STATE OF ASSAM | MR P DAS MR K J PATHAK MR. D RABHA MS N BARUAH | PP, ASSAM |
| 44 | AB/2938/2024 FIXED | SAFIQUL ISLAM AND ANR Versus THE STATE OF ASSAM | MR. MD I HAQUE | PP, ASSAM |

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|----------------|---|--|--|--|
| 45 | AB/3086/2024 WITH OFFICE NOTE, FIXED | ABDUS SATTAR AND ORS Versus THE STATE OF ASSAM | MR. K N CHOUDHURY MR. A M AHMED B DAS | MR. M K HUSSAIN PP, ASSAM |
| 46 | AB/3114/2024 FIXED | DHARMESWAR ROY Versus THE STATE OF ASSAM | MR. T HUSSAIN | PP, ASSAM |
| 47 | AB/3135/2024 FIXED | MANOHARMAYUM PRASANTA SHARMA Versus THE STATE OF ASSAM | MR. M HAQUE MR. S ISLAM MR A HAWARI | PP, ASSAM |
| 48 | AB/3175/2024 FIXED | DR FARID KHAN AND ANR Versus THE STATE OF ASSAM | MR. M ALI MR J. ISLAM MR J. E. SARKAR | PP, ASSAM |
| 49 | AB/3213/2024 FIXED | AMINUR ISLAM @ AMINUL HOQUE SHEIKH Versus THE STATE OF ASSAM | MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN | PP, ASSAM |
| 50 | AB/3244/2024 FIXED | DURLAV DEKA Versus THE STATE OF ASSAM | MR. D SARMAH S. J. SAHARIAH B. D. KAKATI | PP, ASSAM |
| 51 | AB/3245/2024 FIXED | CHANDAN SARKAR Versus THE STATE OF ASSAM | MS. S G BARUAH MR. S K ROY MR. B BORGHAIN MR B SAIKIA | PP, ASSAM |
| 52 | AB/3324/2024 FIXED | ABED ALI Versus THE STATE OF ASSAM | MR. M I HUSSAIN N. UDDIN MR. N ISLAM | PP, ASSAM |
| 53 | AB/3356/2024 FIXED | MD SOFIKUL ISLAM @ SOFIKUL ISLAM Versus THE STATE OF ASSAM | MR S ISLAM S RAHMAN | PP, ASSAM |
| ORDERS | | | | |
| 54 | Crl.Pet./1473/2024 WITH LCR 1 FILE (SCANNED), FIXED | KIRAN GOGOI Versus THE STATE OF ASSAM AND ANR | MR S R A NASER MR S AHMED M RAJKHOWA S K SARFARAJ KARIM | PP, ASSAM |
| 55 | I.A.(Crl.)/5/2025 IN AB/2355/2019 (SINCE D/O), WITH OFFICE NOTE in AB/2355/2019 | MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR | MR. S BORTHAKUR | PP, ASSAM |
| HEARING | | | | |
| 56 | Crl.Rev.P./211/2021 PART-HEARD, FIXED | BHAGABAN HALOI AND 2 ORS. Versus THE STATE OF ASSAM | MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH | PP, ASSAM |
| 57 | Crl.Pet./1310/2018 B/O | SMT. MAMONI BAYAN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR. DITUL DAS MR. R RAHMAN | PP, ASSAM |
| 58 | Crl.A./23/2021 WITH LCR 4 FILES, FIXED | ALBISH KHERIA Versus THE STATE OF ASSAM. | MR M AHMED MR. A HUSSAIN | PP, ASSAM |
| | WITH I.A.(Crl.)/48/2021 in Crl.A./23/2021 | ALBISH KHERIA Versus THE STATE OF ASSAM. | MR M AHMED MR. A HUSSAIN | PP, ASSAM |
| 59 | Crl.A./171/2021 3 Y 3 M 27 D.:WITH LCR 5 FILES, WITH P.B. 1, FIXED | MD. RANU AHMED Versus THE STATE OF ASSAM AND ANR. | MR P KATAKI MRS R BEGUM MRS. M D BORUAH | MR SARFRAZ NAWAZ, AMICUS CURIAE FOR R-2 PP, ASSAM |
| 60 | Crl.Rev.P./190/2022 WITH LCR 2 FILES, B/O | BILAYET HUSSAIN KHAN Versus MAFIDA BEGUM | DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN | MR. M U MONDAL MR. F A HASSAN MD. I H KHAN MR K ISLAM |
| 61 | Crl.Pet./925/2022 WITH LCR 1 FILE (SCANNED) | RAJIB SARMA Versus THE STATE OF ASSAM AND ANR. | MR S C PANDIT MD S ULLAH MR N K KAKATI | MS. D SAIKIA, AMICUS CURIAE (R-2) PP, ASSAM |

WITH
[I.A.\(CrI.\)/825/2024](#)
in CrI.Pet./925/2022

RAJIB SARMA
Versus
THE STATE OF ASSAM AND ANR

MR S C PANDIT
MD S ULLAH
PP, ASSAM

62 [CrI.A./130/2023](#)
2 Y 9 M 15 D :WITH LCR 3 FILES,
FIXED

MONSER ALI
Versus
THE STATE OF ASSAM

MR A SHARMA
MR F HAQUE
MR. S K M ALOMGIR
MR A ISLAM
PP, ASSAM

WITH
[I.A.\(CrI.\)/1242/2024](#)
in CrI.A./130/2023

MONSER ALI
Versus
THE STATE OF ASSAM

MR A SHARMA
MR F HAQUE
MR F HAQUE
MR. S K M ALOMGIR
MR. V A CHOWDHURY
MR A ISLAM
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND II]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------|--|---|---|---|
| TOP OF THE LIST | | | | |
| 1 | RSA/255/2010 (HEARING), WITH LCR, FIXED | RAMA RANJAN CHANDA Versus SUDIP DEY and 5 ORS | MS.G DEKA MS.P CHAKRABORTY | MR.G N SAHEWALLA MR.MD ASLAM MR.U DUTTA MSK KALITA |
| 2 | RSA/209/2017 (HEARING), WITH LCR, FIXED | ON THE DEATH OF LATE PANKAJ KUMAR DAS HIS LEGAL HEIRS Versus SMTIMADHABI MAZUMDER | MR. P S DEKA MR.G C PHUKAN MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA | MR.P C DEY MR.I HAQUE MS.S PAUL |
| ADMISSION | | | | |
| 3 | WP(C)/2838/2023 FIXED | ATANU MOHAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS | MR. P TALUKDAR MS D ANGANA | GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU. |
| WITH | | | | |
| 4 | WP(C)/255/2023 | BHORATH CH BHAR AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS | MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN | SC, SEC. EDU. |
| 5 | WP(C)/2486/2024 FIXED | ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H) | MR. B PURKAYASTHA DIKSHITA DEKA | SC, SEC. EDU. |
| WITH | | | | |
| 6 | WP(C)/2136/2024 | TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS. | MR. A K DUTTA MR. B PURKAYASTHA | SC, SEC. EDU. |
| WITH | | | | |
| 7 | WP(C)/2653/2024 | TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS | MR. B PURKAYASTHA DIKSHITA DEKA | SC, SEC. EDU. |
| WITH | | | | |
| 8 | WP(C)/3917/2024 | TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS | MR. B PURKAYASTHA J.P. BARUAH | SC, SEC. EDU. |
| ORDERS | | | | |
| 9 | RSA/284/2010 WITH LCR, FIXED | JAHANARA BEGUM Versus MD.ANOWAR HUSSAIN and ANR | MR.B ULLAH MR I HUSSAIN | MR.B K SARMA MD.B ISLAM MR.A LAHKAR |

| | | | | |
|----------------|---|---|---|--|
| 10 | MACApp./67/2012 WITH LCR, B/O | NATIONAL INSURANCE CO. LTD. Versus MD. SULEMAN MIA and ORS | MR.S SAIKIA MRS. S ROY MR.R SARMA MR. D MAZUMDAR MR.R D BHUYAN MS. I DAS | MS.M CHOUDHURY Mukesh Sharma MR.D CHAKRABORTY MR.S DUTTA MR S ALI |
| | WITH MC/1161/2012 in MACApp./67/2012 | NATIONAL INSURANCE CO. LTD. Versus MD. SULEMAN MIA and ORS | MR.S SAIKIA MR.R SARMA MR. D MAZUMDAR MR.R D BHUYAN | MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA |
| HEARING | | | | |
| 11 | RFA/114/2017 PART-HEARD, WITH LCR | SHRI DEBENDRA SETHIA Versus THE AIRPORT DIRECTOR AIRPORT AUTHORITY OF INDIA and 4 ORS | MR. S AGARWAL MR. N ANAND MS. L SRIVASTAV MR. A K SINGH MR. M MALAKAR MR. H L MAURYA | MR. R DUBEY SC, A A I |
| 12 | I.A.(Civil)/537/2020 PART-HEARD, WITH LCR in FAO/42/2019 | ASSAM DRUG DEALER ASSOCIATION(ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS | MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG | MR. R BORPUJARI |
| | WITH FAO/42/2019 CAVT. NO. 0838/2019 | CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS Versus ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS. | MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN | MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG |
| | WITH I.A.(Civil)/2848/2022 in FAO/42/2019 | ASSAM DRUG DEALER ASSOCIATION (ADDA) Versus CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS | MR. K N CHOUDHURY MR. N K NEOG | MR. N UPADHAYAY MR. R BORPUJARI |
| | WITH FAO/41/2019 CAVT. NO. 0839/2019 | ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), Versus ASSAM DRUG DEALER ASSOCIATION AND ANR | MR. D BARUAH MS. N UPADHYAY | MR. K N CHOUDHURY MR S BHARALI MS. S PARVEEN (R-2) MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG |
| | WITH I.A.(Civil)/594/2020 in FAO/41/2019 | ASSAM DRUG DEALER ASSOCIATION AND ANR Versus ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), | MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG | MR D BARUAH |
| 14 | RSA/106/2013 WITH LCR, FIXED | KHARGESWAR DAS and ANR Versus DEBIRAM RAJBONGSHI and ANR. | MR. S C KEYAL | MR.B K GHOSE |
| 15 | Crl.Rev.P./230/2014 (SPECIALLY ASSIGNED), WITH LCR 19 FILES (1 BUNDLE), WITH OFFICE NOTE | DIRECTOR, C.B.I Versus RIPUN BORA and 2 ORS | MR.P N CHOUDHURY MR. R K D CHOUDHURY (DY .S.G.I.) SC, CBI | MR.A M BORA MR.A M BORA MR. A CHAUDHURY MR.D TALUKDAR MR.P CHOUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN MR.N BORAH |
| 16 | Crl.Pet./74/2021 (SPECIALLY ASSIGNED), WITH LCR 4 FILES, WITH OFFICE NOTE | RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR | MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI | PP, ASSAM |

17 **WITH**
[Crl.Rev.P./107/2018](#)

RANA GOSWAMI
Versus
THE STATE OF ASSAM AND ANR.

MR. D BARUAH
MR. P K BORDOLOI
MR. P G BHAGAWATI

PP, ASSAM

18 [WP\(C\)/4412/2021](#)
FIXED

MD. RAFIQU L ISLAM
Versus
THE STATE OF ASSAM AND 3 ORS

MR. M K CHOUDHURY
MR. U K NAIR
MR. M P SARMA
MR. M SARMA
MR. A BORO

SC, HIGHER EDU
MR J ABEDIN
MR. A M AHMED
SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------|--|---|--|---|
| TOP OF THE LIST | | | | |
| 1 | WP(C)/2352/2014 PART-HEARD, FIXED | SMT. CRISCEDA RUTH RAPOZA and 2 ORS. Versus THE UNION OF INDIA and 4 ORS | MS. M BORDOLOI MS. M BORDOLOI MR. A DAS MR.N SARMAH MR. N I KHAN MR. N I KHAN MR. T SARMA MR. T SARMA MR.M AGARWAL | GA, ASSAM C.G.C. MRS. A GAYAN MR.J DEKA MS.A DAS ASSTT.S.G.I. |
| 2 | WP(C)/1571/2019 PART-HEARD, FIXED | EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS. | MR. S N TAMULI MS. A BEGUM | MR. S S ROY ASSTT.S.G.I. |
| 3 | WP(C)/7473/2023 PART-HEARD, FIXED | M.S. DUROPLY INDUSTRIES LIMITED (FORMERLY KNOWN AS M/S SARADA PLYWOOD INDUSTRIES LTD.) Versus THE UNION OF INDIA AND 4 ORS | MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA | SC, GST |
| 4 | WP(C)/6729/2018 FIXED | THE ASSAM TEA PLANTATIONS PROVIDENT FUND AND PENSION FUND PENSIONERS ASSOCIATION Versus THE STATE OF ASSAM AND 3 ORS. | MR. K PAUL MR D K DEY MR J P CHAUHAN MS. R VERMA MS. A SARMA | MR. N C DAS (R-2,3,4) GA, ASSAM |
| 5 | WP(C)/4856/2023 FIXED,FOR FURTHER HEARING | RAJIB KAKATY Versus THE INDIAN OIL CORPORATION LTD. AND 5 ORS. | MR. B P BORAH MR P J DUTTA MR H MAZUMDER | SC, I O C |
| ADMISSION | | | | |
| 6 | WP(C)/3877/2021 FIXED | M/S VISION ISPAT PVT. LTD. Versus THE UNION OF INDIA AND 4 ORS. | MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA | MR A KALITA(SC, INDUSTRIES AND COMMERCE DEPT.) MR H GUPTA (r-1) ASSTT.S.G.I. SC, NEDFI |

| | | | | |
|----------------|--|--|---|---|
| 7 | WP(C)/1792/2024 FIXED | PROBIN BORA Versus UNION OF INDIA AND 7 ORS | MR. D DAS SR. ADV MR. K MOHAMMED MR. INDRAJIT BHUYAN | MR C BARUAH (SC, NHAI) C. M. MAHANTA(R-8) GA, ASSAM MR. P MAHANTA(R-8) SC, NHAI MR. P MAHANTA (R-8) MS M DAS (SC, PWD) MS S BARUAH (GA, ASSAM) MR. D J DAS MR B GOGOI(SC, PWD) SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) DY.S.G.I. SC, NHIDC |
| | WITH I.A.(Civil)/2276/2024 in WP(C)/1792/2024 | NATIONAL HIGHWAY AUTHORITY OF INDIA Versus PROBIN BORA AND 7 ORS | MR. C BORUAH | GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD (BULDING) SC, NHIDC MR. K MOHAMMAD |
| 8 | WP(C)/4177/2024 FIXED | BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS | MR. P MAHANTA C SARMA V KHAKHALARY | MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT |
| | WITH WP(C)/4349/2024 | BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 4 ORS. | MR. P MAHANTA C SARMA V KHAKHALARY | GA, ASSAM MR. S KATAKI(R-4) MS. R DUTTA(R-4) SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT |
| 10 | WP(C)/4550/2024 FIXED | AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS | MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA | MR. N BARUAH |
| 11 | WP(C)/5888/2024 FIXED | NUR HUSSAIN SK AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. R ISLAM S BEGUM T TALUKDAR | GA, ASSAM |
| ORDERS | | | | |
| 12 | Cont.Cas(C)/536/2022 FIXED | KAMAL KALITA Versus BISWADEEP DAS AND ANR. | MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH | MR. P N GOSWAMI SC, P H E |
| HEARING | | | | |
| 13 | WP(C)/4705/2013 FIXED | M/S ROYAL COAL PRODUCTS and ANR Versus THE STATE OF ASSAM AND 13 ORS | MR. A K BHATTACHARYYA MR.K K BHATTACHARYYA MR.A K CHOUDHURY MS.T TALUKDAR | MR.M Z AHMED MS.B DUTTA GA, ASSAM MR.A M DUTTA MR.S K SHARMA DR. B AHMED(SC, INDUSTRIES) |
| 14 | WP(C)/1033/2016 | AJIT THAKURIA and ANR. Versus THE STATE OF ASSAM AND 13 ORS | MR. U K NAIR MR. N ALAM MS. R DEKA MD. S U AHMED | MR. R DHAR, SC, WPT AND BC (R-11) SC, PWD |

| | | | | |
|----|--|--|--|---|
| 15 | WP(C)/1922/2016 | JATINDRA NATH SHARMA Versus THE STATE OF ASSAM and 2 ORS | MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA MS.N SHYAMAL | MR.B CHAKRABORTY(R-3) MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.K N CHAKRABORTY(R-2) MS.P MITRA(R-3) MR.B K KASHYAP R-2 SC, PWD MS.P HAZARIKA(R-3) |
| 16 | WP(C)/2786/2016 FIXED | D2S INFRASTRUCTURES PVT. LTD. Versus THE UNION OF INDIA and 4 ORS | MR. M MORE MR.P K SHARMA | MR.S P CHOUDHURY MS.M SHARMA(R- 3-5) ASSTT.S.G.I. MR M K ROY(R- 3-5) MR.M SHARMA(R-3-5) SC, C.G.C. |
| 17 | Cont.Cas(C)/474/2017 | PHUKAN CHANDRA NATH Versus SANJIV SINGH and 4 ORS. | MR. U K NAIR MR. A CHETRY MS. M BORKAKATI MR. M P SARMA | MR. M K CHOUDHURY Sr. Adv. R-4 and 5 R-1, 2 and 3 MR. N BARUAH(R-4)(R-1, 2 & 3) MR P BHARDWAJ (R-4 & 5)(R- 1, 2 & 3) MR. M SHARMA(R- 1, 2 & 3) |
| 18 | WP(C)/1416/2017 | SEWALI BARUAH Versus THE STATE OF ASSAM and 4 ORS. | MR.A M BORA MS.C CHOUDHURY MR.D GOGOI MR.J PATOWARI | MR.B GOGOI SC, FINANCE SC, HEALTH |
| 19 | WP(C)/4332/2019 | MADHU RAM DAS AND 15 ORS. Versus UNION OF INDIA AND 3 ORS. | MS F AHMED | MR. S C KEYAL, SC, DRDO & SC, FOREST DEPTT GA, ASSAM MR. J HANDIQUE, S.C., REVENUE DEPARTMENT ASSTT.S.G.I. |
| 20 | WP(C)/5705/2021 FIXED, WITH LCR | THE MANAGEMENT OF ABHINAV FOOD PRODUCT Versus MOUSUMI CHETIA AND 32 ORS | MR S N SARMA SENIOR ADVOCATE MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY | MR. K M HALOI |
| 21 | I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022 | THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM | MR. S K MEDHI | R SARMAH |
| | | SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS. | R SARMAH MS M KAKOTY MR. R B PHOOKAN | SC, NF RLY |
| 22 | WITH WP(C)/4030/2022 | SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS. | R SARMAH | MR. S K MEDHI SC, RAILWAY |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 4) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
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| 26) | MRS. R S DEURI | 08-01-2025 | To | 10-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------------|--|---|--|--|
| <u>BAIL HEARING (BA)</u> | | | | |
| 1 | Bail Appln./3930/2024 FIXED | SRI BIJU KUMAR BORA Versus THE STATE OF ASSAM AND ANR. | MR Z KAMAR MR D K DAS MR. R K NATH MS. S DAS M KHATONIAR | PP, ASSAM |
| 2 | Bail Appln./3959/2024 FIXED | BHUBAN SARMAH ALIAS SHARMA ALIAS GHIMIRE Versus THE STATE OF ASSAM | MR. DITUL DAS MS TINLUNG | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 3 | AB/3191/2024 WITH OFFICE NOTE, FIXED | BAHAR UDDIN Versus THE STATE OF ASSAM | MR H R CHOUDHURY S. TALUKDAR A S PRODHANI | PP, ASSAM |
| <u>ORDERS</u> | | | | |
| 4 | Crl.Rev.P./159/2015 WITH LCR 1 FILE | JADUMONI DAS Versus THE STATE OF ASSAM AND ANR | MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.M SHARMA MR.N P DUWARAH | PP, ASSAM |
| | WITH Crl.M.C./271/2015 in Crl.Rev.P./159/2015 | JADUMONI DAS Versus THE STATE OF ASSAM and ANR | MR.T H HAZARIKA MR.M CHETIA MR.A RASHID MR.N P DUWARAH MR.M SHARMA | PP, ASSAM |
| 5 | CRL.A(J)/113/2019 6 Y 10 M 29 D :WITH LCR 2 FILES, P.B. 1, WITH OFFICE NOTE, FIXED | ANANDA KHERUAR Versus THE STATE OF ASSAM AND ANR. | MR. P SAIKIA (LEGAL AID COUNSEL) | DR. P AGARWAL, AMICUS CURIAE PP, ASSAM |

QUASHMENT

| | | | | |
|----------------|---|---|---|--|
| 6 | Crl.Pet./77/2019 PART-HEARD, WITH LCR 1 FILE (SCANNED), FIXED | SEFALI SUTRADHAR Versus THE STATE OF ASSAM | MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED MR. A AHMED | MS. S JAHAN, P.P., ASSAM PP, ASSAM |
| 7 | Crl.Pet./176/2018 WITH LCR 1 FILE (SCANNED), FIXED WITH Crl.Pet./823/2016 | SREEJIT DEY Versus THE STATE OF ASSAM AND ANR. | MR. P K DAS MS. S SARMAH | PP, ASSAM |
| 8 | Crl.Pet./823/2016 | KISHORE BIYANI and 2 ORS Versus THE STATE OF ASSAM and ANR | DR.ASHOK SARAF MR. A M BORA MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH | MR. N K KALITA MR. V A CHOWDHURY PP, ASSAM |
| 9 | Crl.Pet./357/2018 WITH LCR 1 FILE (SCANNED), FIXED | AMIYA KUMAR GHOSE @ BABLA GHOSE Versus THE STATE OF ASSAM AND ANR | MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. D GOGOI | PP, ASSAM |
| HEARING | | | | |
| 10 | Crl.A./6/2009 PART-HEARD, WITH LCR 4 FILES, FIXED WITH I.A.(Crl.)/341/2021 in Crl.A./6/2009 | MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM | MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA | PP, ASSAM |
| 11 | WP(C)/404/2020 PART-HEARD, FIXED, AS FIRST ITEM WITH I.A.(Civil)/703/2024 in WP(C)/404/2020 | MAZIBUDDIN AHMED Versus THE STATE OF ASSAM | MR. M AGARWALLA | PP, ASSAM |
| 11 | WP(C)/404/2020 PART-HEARD, FIXED, AS FIRST ITEM WITH I.A.(Civil)/703/2024 in WP(C)/404/2020 | THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS | MR. U K NAIR MR. B CHOUDHURY | SC, CO OP GA, ASSAM MS. D S NEOG, SC CO OPERATION DEPTT(R-3,4) MR A U AHMED MR A U AHMED MS. H SARMA MS. H SARMA SC, FINANCE |
| 11 | WP(C)/404/2020 PART-HEARD, FIXED, AS FIRST ITEM WITH I.A.(Civil)/703/2024 in WP(C)/404/2020 | KABUL BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR. S BISWAS | SC, CO OP MS. D S NEOG, SC CO OPERATION DEPTT MR. B CHOUDHURY SC, FINANCE |
| 12 | WP(C)/2211/2017 | ASSAM STATE COOPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK LTD and ANR. Versus EMPLOYEES PROVIDENT FUND ORGANISATION and 8 ORS. | MR.P D NAIR MR G ALAM MR. A K AZAD MR A U AHMED MR.H ROHMAN MS. H SARMA | DR.B AHMED SC, CO-OP. MR.B GOGOI SC, EPF SC, FINANCE MR.D DEY |
| 13 | Cont.Cas(C)/415/2018 | TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 10 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR | DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2) |

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| 14 | WITH Cont.Cas(C)/432/2018 | INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS. | MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR | DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3) |
| 15 | WITH Cont.Cas(C)/463/2018 | HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 9 ORS. | MR D K BORDOLOI MS. J PAUL MS S BHOWMICK | MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3) |
| 16 | WITH Cont.Cas(C)/468/2018 | DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS. | MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA | DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4) |
| WITH I.A.(Civil)/3588/2022 in Cont.Cas(C)/468/2018 | DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 7 ORS. | MR D K MISHRA MR. B PRASAD | MR. S K TALUKDAR (r-6,7) MR. A U AHMED | |
| 17 | WITH WP(C)/1086/2020 | HARENDRA NATH BORA AND 84 ORS. Versus THE STATE OF ASSAM AND 7 ORS | MR. B CHOUDHURY | SC, CO OP GA, ASSAM MR A U AHMED MS. H SARMA SC, FINANCE |
| 18 | WITH WP(C)/3189/2020 | THE ASSAM STATE CO-OPERATIVE AGRICULTURE AND RURAL DEVELOPMENT BANK EMPLOYEES UNION Versus THE STATE OF ASSAM AND 6 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI | GA, ASSAM SC, FINANCE |
| 19 | WITH Cont.Cas(C)/221/2023 | PHULENDRA NARAYAN KONWAR AND ANR Versus ANANDA BHUSAN DAS AND AND 4 ORS. (E) | MR. M BHAGABATI MS G BORA MS. B TALUKDAR | |
| 20 | WITH Cont.Cas(C)/323/2023 | MD. ABUL HUSSAIN Versus B.K. AGARWAL | MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY | MR. S K TALUKDAR MR A U AHMED MS. H SARMA |

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| 21 | WITH Cont.Cas(C)/314/2024 | MINA DEVI AND ANR Versus B.K AGARWAL | MS G BORA MS. B TALUKDAR | |
| 22 | WITH Cont.Cas(C)/317/2024 | MAINUL HAQUE AND ANR Versus B.K. AGARWAL AND 3 ORS. | MR. M BHAGABATI MS G BORA MS. B TALUKDAR | |
| 23 | WITH WP(C)/1714/2024 | MD. NABAB ALI Versus THE STATE OF ASSAM AND 7 ORS | MR. A K BHUYAN MS. B BHUYAN MS B BORA MR J DAS MS M.CHAKRABORTY | SC, CO OP GA, ASSAM MR. DILIP DEY (r-5) SC, FINANCE |
| 24 | Crl.Rev.P./101/2009 WITH LCR 5 FILES (SCANNED), FIXED | MUSSTT. KULSUMA BIBI Versus THE STATE OF ASSAM AND ORS | MR.S BANIK MS.B SARMA MR.A K GOSWAMI MR.K N SURU MR.P BHUYAN | MR.B M CHOUDHURY MR.U CHOUDHURY PP, ASSAM MS.S CHOUDHURY |
| 25 | WITH Crl.A./16/2009 | MD. MUBSESWAR ALI SHEIK @ MUBOI and ORS Versus THE STATE OF ASSAM | MR.B M CHOUDHURY MR.U CHOUDHURY | PP, ASSAM |
| 26 | WITH Crl.A./79/2009 | THE STATE OF ASSAM Versus IMAD UDDIN @ LACHU MASTER and ORS. | PP, ASSAM | MR. A M BORA (R1-11) MR.B M CHOUDHURY MR.U CHOUDHURY MR. D K BAIDYA (R1-11) MS. C CHOUDHURY (R1-11) MS P DASGUPTA (R1-11) |
| 27 | Crl.Rev.P./378/2009 WITH LCR 4 FILES, FIXED | PABITRA DAS Versus THE STATE OF ASSAM | MR.H R A CHOUDHURY MR.I A HAZARIKA MR.A MATIN MR. Z HASSAN (AMICUS CURIAE) | PP, ASSAM |
| 28 | Crl.Rev.P./140/2011 WITH LCR 4 FILES, FIXED | SMT. PROTIVA NATH Versus THE STATE OF ASSAM | MD.M H RAJBARBHUIYAN MR.N J DUTTA MR.R DEV MR.D DAS MR. M MORE MR.K D SARMA MR.S K DEB | PP, ASSAM |
| 29 | CRL.A(J)/66/2019 WITH LCR 4 FILES, FIXED | BERTH TIGGA Versus THE STATE OF ASSAM | MR. B BHAGAWATI, AMICUS CURIAE | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------------|---|--|---|---------------------|
| <u>MOTION (BA)</u> | | | | |
| 1 | Bail Appln./53/2025 | MUJIBUR RAHMAN Versus THE STATE OF ASSAM | MR. R SARMA A H CHOUDHURY | PP, ASSAM |
| <u>MOTION</u> | | | | |
| 2 | AB/42/2025 | CHANDAN PHUKAN Versus THE STATE OF ASSAM | MR. U K DEKA | PP, ASSAM |
| <u>BAIL HEARING (BA)</u> | | | | |
| 3 | Bail Appln./2556/2024 WITH SCANNED LCR, FIXED | IMAM UDDIN Versus THE STATE OF ASSAM | MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED | PP, ASSAM |
| 4 | Bail Appln./3640/2024 WITH SCANNED LCR, FIXED | TANMOY GUPTA Versus THE STATE OF ASSAM | MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA | PP, ASSAM |
| 5 | Bail Appln./13/2025 FIXED | MOHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM | MR. N H MAZARBHUIYAN MR. M R SODIAL MR. M H SAIKIA MR R I BHUYAN | PP, ASSAM |
| <u>BAIL HEARING</u> | | | | |
| 6 | AB/1638/2023 WITH SCANNED COPY OF CASE RECORD FIXED | APU RANJAN DAS Versus THE STATE OF ASSAM | MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN | PP, ASSAM |
| 7 | AB/2321/2024 FIXED | SAIDUL ISLAM SHEIKH Versus THE STATE OF ASSAM | MS A BEGUM MS A KHATUN | PP, ASSAM |
| 8 | AB/3363/2024 FIXED | SAHED AHMED LASKAR AND ANR. Versus CRNTRAL BUREAU OF INVESTIGATION (CBI) | MR. A LAL MR. SAHEEL N M | SPL. PP, C.B.I. |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------------|--|---|--|--|
| MOTION (BA) | | | | |
| 1 | Bail Appln./3957/2024 FIXED, WITH OFFICE NOTE | TRISHA DAS Versus THE STATE OF ASSAM | MR MINTU SAIKIA MS R DUTTA | PP, ASSAM |
| | WITH | | | |
| 2 | Bail Appln./3891/2024 | SALEHA KHATUN Versus THE STATE OF ASSAM | MR MINTU SAIKIA MS R DUTTA | PP, ASSAM |
| | WITH | | | |
| 3 | Bail Appln./3897/2024 | ASHIQR RAHMAN Versus THE STATE OF ASSAM | MR. A JAHID MR A IKBAL | PP, ASSAM |
| | WITH | | | |
| 4 | Bail Appln./8/2025 | MUNNI KHAN Versus THE STATE OF ASSAM | MR A A DEWAN MR H A RASHID | PP, ASSAM |
| 5 | Bail Appln./52/2025 | LAL MIAH Versus THE STATE OF ASSAM | MR. M AHMED MD I H LASKAR | PP, ASSAM |
| 6 | Bail Appln./54/2025 | RIJU KANTA PEGU Versus THE STATE OF ASSAM | MR P NEOG MS. K SHARMA | PP, ASSAM |
| 7 | Bail Appln./55/2025 | MOTIUR RAHMAN Versus THE STATE OF ASSAM | MR. R SARMA A H CHOUDHURY | PP, ASSAM |
| TOP OF THE LIST | | | | |
| 8 | Crl.Rev.P./224/2015 WITH LCR 2 FILES, FIXED | M/S DUTTA ELECTRICALS and ANR. Versus ON THE DEATH OF RAMAVATAR JALAN HIS LEGAL HEIRS | MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR | MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA |
| | WITH | | | |
| | Crl.M.C./294/2015 in Crl.Rev.P./224/2015 | M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE | MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR | |

WITH
[I.A.\(CrI.\)/539/2016](#)
in CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS and ANR.
Versus
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR
MR.R KALITA
MR.R SALOI
MRS.J M KONWAR
MS.S BARUA

MR.K K MAHANTA
MR.K BHATTACHARJEE
MS.M BHATTACHARJEE
MR.K M MAHANTA

WITH
[I.A.\(CrI.\)/337/2018](#)
in CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS AND ANR
Versus
M/S ASSAM SUPPLY SYNDICATE

MRS J M KONWAR
MR. R KALITA
MR. R SALOI

MR. K BHATTACHARJEE

MOTION

9 [CrI.Pet./1467/2024](#)
FIXED

MD. UMAR FARUK
Versus
THE STATE OF ASSAM

MR. N ANAND
MR. B BRAHMA

PP, ASSAM

ADMISSION

10 [CrI.Pet./557/2023](#)
PART-HEARD, WITH LCR 1 FILE
(SCANNED), FIXED

PRANAB ACHARJEE AND 2 ORS
Versus
JURI BAISHYA

MR. SURAJIT DAS
MR A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN

MR. S SAIKIA

11 [CrI.Rev.P./450/2024](#)
WITH LCR 1 FILE (SCANNED),
FIXED

BRIJ SHARMA DHITAL
Versus
THE STATE OF ASSAM AND ANR

MR S SARMAH

MR. Z ALAM (R-2)
MR. N D SARMA (R-2)
PP, ASSAM

BAIL HEARING (BA)

12 [Bail Appln./3419/2024](#)
FIXED

SASUMA DAIMARI AND 2 ORS.
Versus
THE STATE OF ASSAM

MR. A BHATTACHARYA
MS. K MALAKAR
MR. A BHATTACHARJEE
MS ANKITA SAHARIA
MR S PAUL

PP, ASSAM

13 [Bail Appln./3440/2024](#)
FIXED

MD SAFIKUL HAQUE
Versus
THE STATE OF ASSAM

MR T H HAZARIKA
MR A RASHID
MR. K ISLAM

PP, ASSAM

14 [Bail Appln./3622/2024](#)
FIXED, SCANNED COPY OF LCR

JAMIR ALI
Versus
THE STATE OF ASSAM AND ANR

MR T H HAZARIKA
MR A RASHID
MR. K ISLAM
MS S PARVEEN

PP, ASSAM

15 [Bail Appln./3885/2024](#)
FIXED

BINOD BARUAH
Versus
THE STATE OF ASSAM

MR. A M BORA
MR. D K BAIDYA
MS. C CHOUDHURY

PP, ASSAM

16 [Bail Appln./3894/2024](#)
FIXED

HAZRAT ALI
Versus
THE STATE OF ASSAM

MR. A CHAUDHURY
MR. P K DAS
MR. D BORA
MR. N MAHAJAN

PP, ASSAM

BAIL HEARING

17 [AB/2464/2024](#)
FIXED

BHARAT LAL CHAUHAN
Versus
THE STATE OF ASSAM

MR. S CHAUHAN
MR. P MAZUMDER
MR N ALAM
M. BORUAH
R DEB

PP, ASSAM

18 [AB/2515/2024](#)
WITH OFFICE NOTE, FIXED

MANOJ KR NATH @ MANOJ NATH
Versus
THE STATE OF ASSAM AND ANR

MR Z HUSSAIN
MR. M HOQUE

MR. N K KALITA, AMICUS
CURIAE (R-2)
PP, ASSAM

19 [AB/2601/2024](#)
WITH OFFICE NOTE, FIXED

WASIM AKRAM
Versus
THE STATE OF ASSAM AND ANR

MR. A AHMED
MR. M A CHOUDHURY
U U KHAN
MR A AHMED

MR. M KALITA(R-2)
MR. K KALITA(R-2)
PP, ASSAM

20 [AB/2619/2024](#)
FIXED

SHAHINUR AHMED
Versus
THE STATE OF ASSAM

MR. M AHMED
MS S AHMED

PP, ASSAM

21 [AB/3065/2024](#)
FIXED

ARACHAF ALI @ ARSOB ALI
Versus
THE STATE OF ASSAM

MR. M H RAJBARBHUIYAN
MRS R CHETRI

MS. M K BROWN, Amicus
Curiae, (R-2)
PP, ASSAM

22 [AB/3166/2024](#)
FIXED

ABDUL HANNAN
Versus
THE STATE OF ASSAM

MR P K DAS
MR. M BARUAH
MR. M ALOM

PP, ASSAM

ORDERS

| | | | | |
|----------------|---|---|--|--|
| 23 | Crl.A./173/2023 WITH LCR 1 FILE, B/O | ALTAF HUSSAIN Versus PIAR ABDUL KHALEQUE AND ANR. | MR K BHUYAN MR. M U E BHUYAN | MR. J AHMED (R-1) MR A HAQUE (R-1) R BEGUM (R-1) H G DAISY MR. R ISLAM (R-1) MR N ZAMAN (R-1) |
| 24 | I.A.(Crl.)/594/2023 WITH LCR 3 FILES, WITH P.B.-1, B/O in Crl.A./245/2023 WITH Crl.A./245/2023 | ANISUR RAHMAN Versus THE STATE OF ASSAM AND ANR. | MR. M AHMED MD I H LASKAR | PP, ASSAM |
| 25 | Crl.A./228/2023 <u>1 Y 7 M 14 D</u> | MOKLESUR RAHMAN Versus THE STATE OF ASSAM AND ANR. | MR. M AHMED MD I H LASKAR | PP, ASSAM |
| 26 | I.A.(Crl.)/851/2024 WITH LCR 2 FILES (SCANNED), FIXED in Crl.Pet./919/2024 WITH Crl.Pet./919/2024 | PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR Versus SAHED AHMED LASKAR AND ANR | MR. K A MAZUMDER | PP, ASSAM |
| 27 | I.A.(Crl.)/1002/2024 FIXED in Crl.Pet./557/2024 WITH Crl.Pet./557/2024 | RUMI SHARMA Versus SAUMENDRA SARMAH | MR. A SARMAH MS. N KALITA MS. M MEDHI | MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM |
| 28 | I.A.(Crl.)/9/2025 in CRL.A(J)/11947/2024 WITH CRL.A(J)/11947/2024 (Filing Number) | SAUMENDRA SARMAH Versus RUMI SHARMA PRANJOY HOJAI Versus THE STATE OF ASSAM | MR SISHIR DUTTA MR. S DUTTA MR S DUTTA MRS. S KHATANIAR | MR. A SARMAH MS. N KALITA MS. M MEDHI PP, ASSAM |
| HEARING | | | | |
| 29 | Crl.A./75/2023 <u>6 Y 5 M 24 D</u> :WITH LCR 2 FILES, FIXED WITH I.A.(Crl.)/165/2023 in Crl.A./75/2023 | IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR. | MR. N H BARBHUIYA | MR. S C KEYAL, S.C., NCB ASSTT.S.G.I. |
| 30 | Crl.Rev.P./175/2023 WITH LCR 3 FILES | IRUNGBAM ANIL MEETEI Versus THE UNION OF INDIA AND ANR BIBEKANANDA DAS Versus THE STATE OF ASSAM AND ANR | MR. N H BARBHUIYA MR P K DAS | MR. S C KEYAL, S.C., NCB ASSTT.S.G.I. MR. A BHATTACHARYYA (r-2) MR. R A CHOUDHURY (R-2) MR N BARMAN (r-2) MR S HUSSAIN (r-2) MS. S DAS (R- 2) PP, ASSAM |
| 31 | Crl.Rev.P./412/2023 WITH LCR 1 FILE | RITUL BORAH Versus THE STATE OF ASSAM AND ANR | MR A SHARMA MS RIMPI DUTTA | MR. K R PATGIRI (R-2) MR. B GOGOI (R-2) PP, ASSAM |
| 32 | Crl.Pet./451/2023 WITH LCR 2 FILES (SCANNED) | INAMUL HASAN AND ANR Versus THE STATE OF ASSAM AND ANR | MR. P MAHANTA MS. P SAHARIA | PP, ASSAM |
| 33 | Crl.Rev.P./230/2024 WITH LCR 3 FILES | PRADIP KHANIKAR Versus SMT. DIPIKA KHANIKAR AND ANR | MR D KALITA MS R KOUR | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 4) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
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| 7) | MR. R GOSWAMI | 03-01-2025 | To | 14-01-2025 |
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| 20) | MR B K SINGH | 06-01-2025 | To | 10-01-2025 |
| 21) | MR. A K PURKAYASTHA | 08-01-2025 | To | 10-01-2025 |
| 22) | MR. S SHARMA | 08-01-2025 | To | 10-01-2025 |
| 23) | MRS. R S CHOWDHURY | 10-01-2025 | To | 10-01-2025 |
| 24) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 25) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 26) | MRS. R S DEURI | 08-01-2025 | To | 10-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------|---|---|--|--|
| MOTION (BA) | | | | |
| 1 | Bail Appln./45/2025 | JAHIR UDDIN AND ANR Versus THE STATE OF ASSAM | MR A K AZAD MR N JAMAL MR. I HUSSAIN | PP, ASSAM |
| ORDERS | | | | |
| 2 | RSA/178/2024 FIXED WITH I.A.(Civil)/3031/2024 in RSA/178/2024 | ABDUL ALI Versus SULTAN ALI AND ORS | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | |
| 3 | RSA/216/2024 WITH LCR, FIXED WITH I.A.(Civil)/3567/2024 in RSA/216/2024 | ABDUL ALI Versus SULTAN ALI AND ORS | MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH | MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA(ALL RESPONDENTS) MS P SARMA(ALL RESPONDENTS) |
| | | NURUL AMIN Versus PATRIK URANG AND 4 ORS | MR. A GANGULY MR. A DHANUKA | |
| 4 | RSA/220/2024 FIXED WITH I.A.(Civil)/3590/2024 in RSA/220/2024 | MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS | MR. A GANGULY MR. A DHANUKA | MR. T J MAHANTA(ALL RESPONDENTS) MS. P BHATTACHARYA (ALL RESPONDENTS) MR. A BORUA (ALL RESPONDENTS) MS P SARMA (ALL RESPONDENTS) |
| | | MUSST ASIA KHATUN Versus PATRIK URANG AND 4 ORS | MR. A GANGULY MR. A DHANUKA | |
| HEARING | | | | |
| 5 | Crl.A./424/2023 1 Y 3 M 7 D :PART-HEARD, WITH LCR | ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR. | MR M J QUADIR MR. A K HANNAN | K U AHMED (R-2) MS P SARMA (R-2) PP, ASSAM |

| | | | | |
|----|--|---|---|---|
| | WITH I.A.(CrI.)/1115/2023 in CrI.A./424/2023 | ABU SIDDIQUE @ CHUTTU Versus THE STATE OF ASSAM AND ANR. | MR M J QUADIR MR. A K HANNAN | PP, ASSAM |
| 6 | MFA/17/2014 WITH LCR, B/O | M/S. JAIN ASSOCIATES Versus UNION OF INDIA and 2 ORS. | MR.K P MAHESWARI MR.A GOYAL MR.A CHOUDHURY MR.B MAHESHWARI | MR.A K SARKAR MR.A BARKATAKI MR.A BARKAKATI SC, NF RLY |
| 7 | RFA/42/2019 WITH LCR, FIXED | SRI ANIL BRAHMA @ ANIL KUMAR WARY Versus SMT. SABITA SAHA AND 2 ORS | MR. A C SARMA MR. B HALDAR MR G BHARADWAJ | MR. M U MAHMUD MR S ISLAM MS F N ZAMAN |
| | WITH I.A.(Civil)/1395/2019 in RFA/42/2019 | SRI ANIL BRAHMA @ ANIL KUMAR WARY Versus SMT. SABITA SAHA AND 2 ORS | MR. A C SARMA MR. B HALDAR MR G BHARADWAJ | |
| 8 | MACApp./349/2021 WITH LCR, FIXED | SRI GAKUL CHANDRA DAS Versus ABDUL BAREK AND 6 ORS. | G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK | MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI |
| | WITH MACApp./706/2018 | ANOWARA KHATUN AND 4 ORS Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS | MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ | MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2) |
| 10 | I.A.(Civil)/1506/2022 WITH LCR, FIXED in RSA/197/2022 | NIRAMONI DAS DUTTA Versus ROMESH DUTTA | MR. B D DEKA | |
| | WITH RSA/197/2022 | SMTI NIRAMONI DAS DUTTA Versus SRI ROMESH DUTTA | MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA | MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 4) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 5) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 6) | MR. O P BHATI | 20-12-2024 | To | 19-01-2025 |
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| 18) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 19) | MR. B BARMAN | 08-01-2025 | To | 10-01-2025 |
| 20) | MR B K SINGH | 06-01-2025 | To | 10-01-2025 |
| 21) | MR. A K PURKAYASTHA | 08-01-2025 | To | 10-01-2025 |
| 22) | MR. S SHARMA | 08-01-2025 | To | 10-01-2025 |
| 23) | MRS. R S CHOWDHURY | 10-01-2025 | To | 10-01-2025 |
| 24) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |

| | | | | |
|-----|----------------|------------|----|------------|
| 25) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 26) | MRS. R S DEURI | 08-01-2025 | To | 10-01-2025 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,9th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-II AND III]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|--|---|---|
| DELIVERY OF ORDER | | | | |
| 1 | WP(C)/13/2019 AT 2:00 P.M. | MALATI BALA ROY @ MALATI RAY Versus THE STATE OF ASSAM AND 5 ORS. | MR. A DAS | GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPTT) SC, FINANCE DEPTT. |
| 2 | WP(C)/7225/2019 | SHITAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS | MR. A DAS | SC, PNRD GA, ASSAM |
| 3 | WP(C)/286/2023 | RANJU GOGOI BHAGAWATI AND ANR Versus THE STATE OF ASSAM AND 4 ORS | MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA | MR K TALUKDAR SC, INDUSTRIES AND COMMERCE |
| 4 | WP(C)/1925/2024 | RANJIT KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS | MR. A K DUTTA MR. B PURKAYASTHA | MR. M K SARMA (r-4) MS. S S SAIKIA (r-4) MR G DAS (R-4) SC, SEC. EDU. |
| 5 | WP(C)/3272/2024 | JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS. | MR. S K DAS MR D BARMAN MR A I TALUKDAR | GA, ASSAM SC, SEC. EDU. |
| TO BE SPOKEN TO | | | | |
| 6 | WP(C)/6204/2017 PART-HEARD, FIXED, BY SLIP | M/S MANIK CHAND AND SONSJEWELLERS PVT LTD. Versus THE UNION OF INDIA and 3 ORS | MS. M L GOPE MS. N HAWELIA MS. N MECH MS. N BORDOLOI | MR. B SARMA SC, CUSTOMS & CENTRAL EXCISE |
| TOP OF THE LIST | | | | |
| 7 | WP(C)/2571/2015 FIXED | JIBAN CHANDRA BORA Versus THE BOARD OF DIRECTORS and 4 ORS | MR J U CHOUDHURY MR. S KHOUND MR G C HAZARIKA MR. L Deka MR. C C DEKA | SC, APDCL |
| 8 | WP(C)/7072/2015 | SMTI JYOTIRUPA BARMAN Versus THE STATE OF ASSAM AND 8 ORS | MR.R DE MS.D DEVI MR.R J SARMA MS.M JALAN MS.B RABHA | MS.L BORAH(R-7&8) MRS.V L SINGH SC, NHAI MR.M U MONDAL(R-6&9) MR.M HUSSAIN(R-6&9) MS.J DAS(R-7&8) MR.H DAS(R-7&8) SC, PWD (ROADS) MRS.M BORA MDI H KHAN(R-6&9) |

| | | | | |
|------------------|--|--|--|---|
| 9 | WP(C)/7232/2015 | NABAJYOTI SARMA Versus THE NEW INDIA ASSURANCE CO. LTD. 3 ORS. | MS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI MR. S N KRISHNATRAYA | MR. S DUTTA (SR. COUNSEL, (R-1 to R-4)) DR. B AHMED(R-1 to R-4) MR SISHIR DUTTA MR. A SAHAD(R-1 to R-4) MR. J B SAIKIA(R-1 to R-4) MS M BORCHETIYA MR. S DUTTA MR. D HALOI(R-1 to R-4) |
| 10 | WP(C)/7795/2015 FIXED | PUSPA RAM BORAH Versus THE STATE OF ASSAM AND 3 ORS | MR.N C DAS | GA, ASSAM |
| 11 | WP(C)/2652/2016 | PRABIN CHANDRA KALITA Versus THE CENTRAL BANK OF INDIA and 3 ORS. | MR.S BORTHAKUR MR.A BORGHAIN | MR.A C SARMA(R- 1-4) MR.B HALDAR R- 1-4 MR M SARMA (R-1 to 4) MR.G BHARADWAJ(R- 1-4) |
| 12 | WP(C)/2814/2016 | NOBI BOKSH Versus THE STATE OF ASSAM and 4 ORS. | MR.S RAHMAN MR.M RANA | SC, AGR 5 SC, WATER RESOURCE(R 1-4) |
| 13 | WP(C)/3132/2016 | OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 4 ORS. | MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA | MR.S N SARMA(R-3) MR. T C CHUTIA, GA, ASSAM MR. T C CHUTIA, GA, ASSAM MR.K KALITA(R-3) MR.S CHOUDHURY(R-3) MR. L. SANGTAM, SC, OIL MS. K. PHUKAN, SC, C.G.C. MR.A JAHID(R-3) |
| | WITH I.A.(Civil)/981/2016 in WP(C)/3132/2016 | OIL KHAD SURAKHA SOMITY Versus THE STATE OF ASSAM and 2 ORS. | MR.R MAZUMDAR MRU SARMA MR.H BEZBARUAH MS.R DUTTA | MR.S N SARMA GA, ASSAM SC, OIL |
| 14 | WP(C)/54/2017 | BITASHOK RAKSHIT Versus UNITED BANK OF INDIA and 5 ORS. | MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA | |
| 15 | WP(C)/1204/2017 | ABDUL JABBAR Versus THE F. C. I. and 3 ORS. | MR.SHEKHAR CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR | MR. S K CHAKRABORTY MRS.R DEVISC, F.C.I. |
| 16 | WP(C)/4062/2017 FIXED | KAUSHIK KANTI CHOUDHURY and 23 ORS. Versus THE UNION OF INDIA and 6 ORS. | MR.S KALITA MR.S DAS MR.C BAISHYA MR.H KALITA MS.M A SAIKIA MR.A C KALITA | MR.S N SARMA(Sr.Adv.)(R-2-6) MR.A SARMA(R- 2-6) MR.M HUSSAIN(R- 2-6) ASSTT.S.G.I. SC, O I L MR.A JAHID(R- 2-6) |
| ADMISSION | | | | |
| 17 | WP(C)/3871/2023 PART-HEARD, FIXED | LACHIT CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS | MR. S K MEDHI P. SWARGIARY MR K K MEDHI | GA, ASSAM MR S CHOUDHURY (R-3,4,5) MS R MEDHI(R-3,4,5) |
| 18 | WP(C)/2959/2018 FIXED | DR. BHABATOSH KUMAR ROY, Versus THE STATE OF ASSAM AND 3 ORS. | MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI MR. A KALITA | MR. B DEKA (R4) MS. N BORDOLOI MR. B P CHANGMAI (R4) SC, HEALTH |
| 19 | WP(C)/3388/2019 FIXED | MOFIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS. | MR. M U MONDAL MR. N UDDIN MS. N NASRIN MD. I H KHAN | GA, ASSAM MR J ISLAM (R7,R8) SC, SEC. EDU. SC, SEBA |
| 20 | WP(C)/2820/2022 FIXED | RAKIBUL ISLAM MAZUMDER Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 7 ORS | MR M J QUADIR MR. K MIRA | SC, ELEM. EDU GA, ASSAM SC, SSA |

| | | | | |
|----|--|---|---|--|
| 21 | WP(C)/486/2023 FIXED | SULTANA REJIYA Versus THE STATE OF ASSAM AND 6 ORS | MD H R AHMED MR S ISLAM | SC, AG MR. K R PATGIRI (r-7) MS CHITRALEKHA DAS (r-7) MS. U HAZARIKA (r-7) SC, AGRI. DEPARTMENT SC, FINANCE |
| 22 | WP(C)/505/2023 FIXED | ANJALI PRABHA DAIMARI Versus THE STATE OF ASSAM AND 5 ORS | MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL | SC, HIGHER EDU GA, ASSAM SC, AG SC, BTC |
| 23 | WP(C)/1893/2023 FIXED | PURABI BARUAH Versus THE STATE OF ASSAM AND 3 ORS | MR H RAHMAN MS P AGARWAL MR I HASIEB MR. B J DAS | SC, HIGHER EDU MR. R MAZUMDAR (r-3,4) MR H BEZBARUA (r-3,4) MR. R DEKA (r-3,4) SC, EDU |
| 24 | WP(C)/2865/2023 FIXED | DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS. | MR S KHOUND R SARMAH MR. K MOHAMMED | SC, HIGHER EDU SC, AG |
| 25 | WP(C)/5619/2023 FIXED | NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS | MD. A J ATIA MS J MARIYAM MS A H ATIA | SC, ELEM. EDU GA, ASSAM |
| 26 | WP(C)/6256/2023 FIXED | RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS | MR. M BISWAS MR B CHOUDHURY | SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE |
| 27 | WP(C)/1057/2024 FIXED | ARCHANA PHUKON Versus THE STATE OF ASSAM AND 3 ORS. | MR. B D KONWAR SR. ADV. MR J SINGH MS V V THANYU MS S JAIN | SC, SEC. EDU. |
| 28 | WP(C)/1809/2024 FIXED | DR. TANWI SHAMS Versus THE ASSAM GRAMIN VISASH BANK AND 4 ORS | MR. D CHOUDHURY MR J DAS MS. P GARGO MR. R K SARMA | MR. A GANGULY (r-1 to 5) MR. A DHANUKA (r-1 to 5) |
| 29 | WP(C)/1848/2024 FIXED | BYASH JYOTI SAIKIA Versus THE STATE OF ASSAM AND 4 ORS. | MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI | GA, ASSAM SC, APSC |
| 30 | WP(C)/2567/2024 FIXED | UDIT NARAYAN KAIRI Versus THE STATE OF ASSAM AND 4 ORS | MR. A H M R CHOUDHURY | SC, ELEM. EDU MR C GOGOI (R-5) SC, FINANCE |
| 31 | WP(C)/2789/2024 FIXED | SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED | SC, AG SC, EDU |
| | WITH | | | |
| 32 | WP(C)/5804/2022 | DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM | SC, HIGHER EDU SC, AG |
| | WITH | | | |
| 33 | WP(C)/295/2023 | DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS | MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS | SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5) |

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| 34 | WP(C)/3430/2024 FIXED | MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS | MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ | MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU. |
| 35 | WP(C)/4212/2024 FIXED | HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS | MR. A C BURAGOHAIN MS. H BORAH MS. S NATH | SC, N C T E SC, G U |
| 36 | WP(C)/5557/2024 FIXED | DEEPIKA DADANI Versus THE STATE OF ASSAM AND 4 ORS | MR K CHOUDHURY MR. S P SHARMA K AHMED MR. A KASHYAP | GA, ASSAM SC, APSC SC, REVENUE |
| 37 | WP(C)/6333/2024 FIXED | NAZIBUR JAMAN Versus THE UNION OF INDIA AND 9 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI | MR. S S ROY (C.G.C) DY.S.G.I. |
| | WITH | | | |
| 38 | WP(C)/5788/2024 | SHARIFUL ISLAM Versus THE UNION OF INDIA AND 4 ORS | MRS S RAHANA MR. A M AHMED B DAS P. GHOSH | MR. S S ROY DY.S.G.I. |
| | WITH | | | |
| 39 | WP(C)/5921/2024 | IKBAL HUSSAIN AND ANR Versus THE UNION OF INDIA AND 4 ORS | MRS S RAHANA MR. A M AHMED B DAS P. GHOSH | MR. S S ROY DY.S.G.I. |
| | WITH | | | |
| 40 | WP(C)/5950/2024 | NUR AMIN KHAN AND ANR Versus THE UNION OF INDIA AND 7 ORS | MR. A M KHAN MR T T MONI MD. S ALI | MR. S S ROY DY.S.G.I. |
| | WITH | | | |
| 41 | WP(C)/5952/2024 | MOKLEJUL ALI Versus THE UNION OF INDIA AND 8 ORS | MR. R MAZUMDAR MR. D DEKA | MRS S BARUAH (C.G.C) DY.S.G.I. |
| | WITH | | | |
| 42 | WP(C)/5955/2024 | MANABJYOTI ROY Versus THE UNION OF INDIA AND 8 ORS | MR. R MAZUMDAR MR. D DEKA MR. D DEKA | MRS S BARUAH(C.G.C) DY.S.G.I. |
| | WITH | | | |
| 43 | WP(C)/5958/2024 | SOURAV KALITA AND 4 ORS. Versus THE UNION OF INDIA AND 8 ORS | MR. R MAZUMDAR MR. D DEKA | MRS S BARUAH(C.G.C) DY.S.G.I. |
| | WITH | | | |
| 44 | WP(C)/5987/2024 | DWIP JYOTI SINGHA Versus THE UNION OF INDIA AND 5 ORS | MR. R MAZUMDAR MD H R AHMED M BEGUM | MRS S BARUAH(C.G.C) DY.S.G.I. |
| | WITH | | | |
| 45 | WP(C)/6099/2024 | RAMKRITI CHAUHAN Versus THE UNION OF INDIA AND 3 ORS | MR. R MAZUMDAR MR. R BORA MS R MEDHI | GA, ASSAM MRS S BARUAH(C.G.C) DY.S.G.I. |
| | WITH | | | |
| 46 | WP(C)/6155/2024 | MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS | MR B M DEKA | MR. S S ROY DY.S.G.I. |
| | WITH | | | |
| | I.A.(Civil)/4052/2024 in WP(C)/6155/2024 | MOUSUMI DEVI Versus UNION OF INDIA AND 8 ORS | MR B M DEKA | DY.S.G.I. |
| | WITH | | | |
| 47 | WP(C)/6159/2024 | ROSTOM ALI Versus THE UNION OF INDIA AND 8 ORS | MR. R MAZUMDAR MR. D DEKA | MR. S S ROY (C.G.C) DY.S.G.I. |
| | WITH | | | |
| 48 | WP(C)/6166/2024 | JITU ALI Versus THE UNION OF INDIA AND 9 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS. D. DEVI | MRS S BARUAH(C.G.C) DY.S.G.I. |

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| 49 | WITH WP(C)/6179/2024 | SAMUDRA KAJAL BORA Versus THE UNION OF INDIA AND 3 ORS | MR. A R TAHBILDAR | MR. S S ROY (C.G.C) DY.S.G.I. |
| 50 | WITH WP(C)/6185/2024 | DEEPAK PANDEY Versus THE UNION OF INDIA AND 4 ORS | MR. R SARMA MR. J K ROY | MRS S BARUAH(C.G.C) DY.S.G.I. |
| 51 | WITH WP(C)/6192/2024 | MOZAMMEL HOQUE Versus THE UNION OF INDIA AND 5 ORS | MR. A M KHAN MR T T MONI MD. S ALI | MR. S S ROY (C.G.C) DY.S.G.I. |
| 52 | WITH WP(C)/6212/2024 | GOUTAM KAIRI Versus THE UNION OF INDIA AND 6 ORS. | MR. S SUTRADHAR MR A GOWALA J.P. BARUAH | MRS S BARUAH(C.G.C) DY.S.G.I. |
| 53 | WITH WP(C)/6221/2024 | UPENDRA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS | MR. U N CHATTRY MS A GOGOI MR. O LASKAR | MRS S BARUAH(C.G.C) DY.S.G.I. |
| 54 | WITH WP(C)/6231/2024 | JONALI DEVI Versus THE UNION OF INDIA AND 5 ORS | MD H R AHMED M BEGUM | MRS S BARUAH (C.G.C) DY.S.G.I. |
| 55 | WITH WP(C)/6245/2024 | SAMIRAN BARMAN Versus UNION OF INDIA AND 6 ORS. | MD B ISLAM | GA, ASSAM MR. S S ROY (C.G.C) DY.S.G.I. SC, HEALTH |
| 56 | WITH WP(C)/6252/2024 | TAHMINA KHATUN Versus THE UNION OF INDIA AND 4 ORS. | MS. S B CHOUDHURY MR A N AHMED MR. S K DAS | MR. S S ROY(C.G.C) DY.S.G.I. |
| 57 | WITH WP(C)/6315/2024 | RAMA CHOUHAN Versus THE UNION OF INDIA AND 8 ORS | MR. U N CHATTRY MS A GOGOI MR. O LASKAR | DY.S.G.I. |
| 58 | WITH WP(C)/6408/2024 | MADHAB BARO Versus THE UNION OF INDIA AND 5 ORS | MR. R MAZUMDAR MR. D DEKA | MR. S S ROY (C.G.C) DY.S.G.I. |
| 59 | WITH WP(C)/6419/2024 | DHANDWIP DAS Versus THE UNION OF INDIA AND 5 ORS | MR. R MAZUMDAR MR. D DEKA | MR. S S ROY (C.G.C) DY.S.G.I. |
| 60 | WITH WP(C)/6432/2024 | RANJAN MANDAL Versus THE UNION OF INDIA AND 9 ORS | MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI | MR. S S ROY (C.G.C) DY.S.G.I. |
| 61 | WITH WP(C)/6436/2024 | NAYANMONI DAS Versus THE UNION OF INDIA AND 5 ORS. | MR. S SUTRADHAR J.P. BARUAH | MR. S S ROY (C.G.C) MRS S BARUAH (C.G.C) DY.S.G.I. |
| 62 | WITH WP(C)/6727/2024 | MOHIT KUMAR Versus THE UNION OF INDIA AND 5 ORS. | MR. A R TAHBILDAR MR Y. BARBHUIYA | MRS S BARUAH(C.G.C) DY.S.G.I. |
| 63 | WITH WP(C)/6790/2024 | ANIRUDDHA NARAH Versus THE UNION OF INDIA AND 10 ORS. | M SARMAH A DAS | MRS S BARUAH(C.G.C) DY.S.G.I. |
| 64 | WITH WP(C)/6808/2024 | AJIT CHAUHAN Versus THE UNION OF INDIA AND 4 ORS. | MR. R BORA MS R MEDHI | MRS S BARUAH (C.G.C) DY.S.G.I. |

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| 65 | WP(C)/6572/2024 FIXED | MAMTA SAHU Versus THE UNION OF INDIA AND 4 ORS | MR. R SARMA MR. J K ROY | MR. S S ROY DY.S.G.I. |
| ORDERS | | | | |
| 66 | Cont.Cas(C)/645/2023 FIXED | FAJLUL HOQUE CHOUDHURY AND 6 ORS Versus SURANJANA SENAPATI | MR T N SRINIVASAN MR. N ISLAM MS TH A DEVI M KHATUN | MR. D SAIKIA (r-1) MR. P K BORAH (r-1) MR B KAUSHIK (r-1) |
| 67 | Cont.Cas(C)/34/2024 FIXED | SARDARY BASPHORE Versus JAYANT NARLIKAR AND 2 ORS | MR. R BARUAH MR. N M DUTTA | MR. D SAIKIA.(R-3) MR. S BORA.(R-3) |
| 68 | Review.Pet./123/2024 WITH WP(C)/4597/2023 (D/O), FIXED | DIPALI BOSUMATARI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS. | MR S BORTHAKUR MR SAURADEEP DEY | SC, SEC. EDU. |
| 69 | Cont.Cas(C)/290/2024 FIXED | JAYANTA BORUAH Versus RAJIVE MOHAN PANT | MR B KAUSHIK MR. S HAZARIKA S ACHUMI K BHARALI | MR. S C KEYAL |
| HEARING | | | | |
| 70 | WP(C)/2452/2020 FIXED | BIMAN PHUKAN Versus THE STATE OF ASSAM AND 4 ORS. | MR. S BORTHAKUR MS. S KAKATI MR. R BARTHAKUR | GA, ASSAM |
| 71 | WP(C)/554/2023 FIXED | HAREN DEKA Versus THE STATE OF ASSAM AND 2 ORS | MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA | GA, ASSAM, MR.S.S.ROY (R-1) MR H K DAS, SC, GHC (R-2,3) SC, GHC |
| 72 | WP(C)/3189/2023 FIXED | MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS | MR J ABEDIN MR N SARMA | SC, HIGHER EDU MR H BEZBARUA (R-3) |
| 73 | WP(C)/3422/2023 FIXED | THE STATE TRANSPORT WORKERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS. | MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MS V V THANYU | SC, TRANSPORT SC, A S T C |
| 74 | WITH WP(C)/3314/2023 | JABED AKTHAR LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS | MR H I CHOUDHURY MR H I CHOUDHURY G. GOSWAMI G UDDIN MR. P GOSWAMI P ADHIKARI MR REZABUL HOQUE | GA, ASSAM SC. TRANSPORT DEPTT. SC, A S T C |
| 75 | WITH WP(C)/3790/2023 | BIJOY KUMAR SINGHA AND 10 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR S BORTHAKUR MR. P. SINGHA MR SAURADEEP DEY | SC, TRANSPORT SC, A S T C |
| 76 | WITH WP(C)/4068/2023 | PROTIMA DUTTA AND 21 ORS Versus THE STATE OF ASSAM AND 3 ORS. | MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH | SC, TRANSPORT SC, A S T C |
| 77 | WITH WP(C)/4069/2023 | RUPJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH | SC, TRANSPORT SC, A S T C |
| 78 | WITH WP(C)/4070/2023 | RUPAM BORUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH | SC, TRANSPORT SC, A S T C |

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| 79 | WITH WP(C)/4071/2023 | RANA GOGOI AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS. | MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH | SC, TRANSPORT SC, A S T C |
| 80 | WITH WP(C)/4072/2023 | AJMIN SULTANA HAQUE AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS | MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH | SC, TRANSPORT SC, A S T C |
| 81 | WITH WP(C)/4073/2023 | MOMI BORUAH AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS. | MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH | SC, TRANSPORT SC, A S T C |
| 82 | WITH WP(C)/4074/2023 | BHASKAR BORAH AND 10 ORS Versus THE STATE OF ASSAM AND 3 ORS. | MR. K N CHOUDHURY MR. N J KHATANIAR MR. M DAS MS. N KAKOTY P BORAH | SC, TRANSPORT SC, A S T C |
| 83 | WITH WP(C)/4259/2023 | RUPJYOTI RAJBONGSHI AND 49 ORS. Versus THE STATE OF ASSAM AND 6 ORS | MR S BORTHAKUR MRS. G SARMA | SC, TRANSPORT SC, TRANSPORT SC, A S T C |
| 84 | WITH WP(C)/4343/2023 | RITESH KUMAR SARKAR Versus THE STATE OF ASSAM AND 3 ORS. | MRS A BUJARBARUAH MS N DAS | SC, TRANSPORT SC, A S T C |
| 85 | WITH WP(C)/5149/2023 | DEBOJIT DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR S BORTHAKUR MS. P BORAH MRS. G SARMA | SC, TRANSPORT SC, A S T C |
| 86 | WITH WP(C)/5379/2023 | JABED ALI AKHTAR Versus THE STATE OF ASSAM AND 3 ORS | MR. M RAHMAN | MR P NAYAK MS. M D BORAH SC, TRANSPORT SC, A S T C |
| 87 | WP(C)/502/2024 | SHARMILA BAISHYA Versus THE STATE OF ASSAM AND 2 ORS | MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C | GA, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 4) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 5) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 6) | MR. O P BHATI | 20-12-2024 | To | 19-01-2025 |
| 7) | MR. R GOSWAMI | 03-01-2025 | To | 14-01-2025 |
| 8) | MR G BORDOLOI | 03-01-2025 | To | 10-01-2025 |
| 9) | MR. M A CHOUDHURY | 03-01-2025 | To | 10-01-2025 |
| 10) | MR. U K BORTHAKUR | 07-01-2025 | To | 10-01-2025 |
| 11) | MR R GOENKA | 07-01-2025 | To | 10-01-2025 |
| 12) | MS. S SARMA | 14-01-2025 | To | 21-01-2025 |
| 13) | MR A GOENKA | 07-01-2025 | To | 10-01-2025 |
| 14) | MR D C K HAZARIKA | 06-01-2025 | To | 09-01-2025 |

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|-----|---------------------|------------|----|------------|
| 15) | MR. N J GOGOI | 06-01-2025 | To | 23-01-2025 |
| 16) | MR. A THAKUR | 06-01-2025 | To | 10-01-2025 |
| 17) | MS. J R THAKUR | 06-01-2025 | To | 10-01-2025 |
| 18) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 19) | MR. B BARMAN | 08-01-2025 | To | 10-01-2025 |
| 20) | MR B K SINGH | 06-01-2025 | To | 10-01-2025 |
| 21) | MR. A K PURKAYASTHA | 08-01-2025 | To | 10-01-2025 |
| 22) | MR. S SHARMA | 08-01-2025 | To | 10-01-2025 |
| 23) | MRS. R S CHOWDHURY | 10-01-2025 | To | 10-01-2025 |
| 24) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 25) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 26) | MRS. R S DEURI | 08-01-2025 | To | 10-01-2025 |



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,9th January 2025]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]**BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 24****[CIVIL BENCH-I]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|--|---|
| ADMISSION | | | | |
| 1 | CRP(IO)/182/2023 WITH LCR, FIXED | RIZWAN ALI Versus MD MAFAZUL HUSSAIN AND 9 ORS | MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN | MR. A K GUPTA (R-1,2,3) MR. R S MISHRA (R-1,2,3) |
| ORDERS | | | | |
| 2 | MACApp./367/2016 WITH LCR, FIXED | SRI NABAJYOTI SARMA Versus SRI KHIRA SARMA and ANR | MR.P SUNDI | MS.S ROY(R-2) MS.I DASR-2 MS.I DASR-2 |
| 3 | MACApp./842/2018 WITH LCR, FIXED | THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD SAMS UDDIN AND 2 ORS | MR. A BHATTACHARYYA | MR. S NATH (R2) |
| 4 | I.A.(Civil)/3756/2024 in Review.Pet./14514/2024 | NAREN SAIKIA AND 7 ORS Versus BONOSHREE SAIKIA AND 7 ORS | MR B D DAS MR H K SARMA MR. H R DAS | GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C |
| | WITH Review.Pet./14514/2024 (Filing Number) | NAREN SAIKIA AND 7 ORS Versus BONOSHREE SAIKIA AND 7 ORS | MR B D DAS | |
| 5 | I.A.(Civil)/3910/2024 WITH LCR, B/O in MACApp./236/2024 | SABED ALI AND 3 ORS. Versus CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD | MR. R ALI MR. R ALI MR H A AHMED | MR. R GOSWAMI |
| | WITH MACApp./236/2024 | CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD Versus SABED ALI 5 ORS. | MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR | MR. R ALI(R-1,2,3,4) MR. R ALI(R-1,2,3,4) MR H A AHMED(R-1,2,3,4) |
| 6 | I.A.(Civil)/4043/2024 B/O in MACApp./323/2024 | MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS | MR. A T SARKAR MS. C MOZUMDAR MR. S P SHARMA | MR D MAZUMDER FOR CAVEATOR |
| | WITH MACApp./323/2024 | ORIENTAL INSURANCE COMPANY LTD Versus MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS F | MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA | MR. A T SARKAR FOR CAVEATOR |

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| <p>WITH I.A.(Civil)/4030/2024 in MACApp./323/2024</p> | <p>ORIENTAL INSURANCE COMPANY LTD Versus MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS</p> | <p>MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA</p> | |
| HEARING | | | |
| <p>7 WP(C)/7982/2015 PART-HEARD</p> | <p>DR. KISHOR KR. DEKA Versus THE STATE OF ASSAM and 3 ORS.</p> | <p>MR. K N CHOUDHURY MR.U K NAIR MR.A CHETRY MR. U K DAS MS. B D SARMAH MR.G Z AHMED H THAKURIYA MSW YHOSHII MR.M P SARMA</p> | <p>SC, HIGHER EDUCATION</p> |
| <p>8 MFA/12/2012 FIXED</p> | <p>ORIENTAL INSURANCE CO. LTD. Versus NIBHA RAJBHAR AND ANR</p> | <p>MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA</p> | <p>MR.S C BISWAS MS.K DEVI(R-1) MR.P KATAKEY MS.R BARUAHR-1 MRS.R RONGMAI MS.K DAS(R-1) MRR BARMAN(R-1) MR.S D CHOUDHURY</p> |
| <p>9 RSA/260/2014 WITH LCR, FIXED</p> | <p>RINTY MUSHAHARY and ANR Versus CENTRAL BANK OF INDIA and ANR</p> | <p>MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI</p> | <p>DR.B AHMED(R-2) MR.A C SARMAR-1 MR.N HAQUE(R-2) MS.J PAUL(R-2) MRK UDDIN(R-2) MR.M HUSSAIN(R-2) MS.S AHMED(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)</p> |
| <p>WITH I.A.(Civil)/2034/2020 in RSA/260/2014</p> | <p>RINTY MUSHAHARY AND ANR Versus CENTRAL BANK OF INDIA AND ANR.</p> | <p>MR. P MAHANTA</p> | |
| <p>WITH 10 RSA/43/2015</p> | <p>SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA and ANR</p> | <p>MR.S K JAIN MR. A GANGULY MR.P MAHANTA MR. A DUTTA MR. A DHANUKA MR.T C KHETRI</p> | <p>DR.B AHMED(R-2) MR.A C SARMA(R-1) MR.N HAQUE(R-2) MS.J PAULR-2 MRK UDDIN(R-2) MR. M SHARMA MR.S AHMED(R-2) MR.M HUSSAIN(R-2) MR.S R BARBHUIYA(R-2) MR.B HALDAR(R-1) MR.G BHARADWAJ(R-1)</p> |
| <p>WITH I.A.(Civil)/1297/2020 in RSA/43/2015</p> | <p>SMTI. RINTI MUSHAHARY Versus CENTRAL BANK OF INDIA AND ANR</p> | <p>MR. P MAHANTA</p> | |
| <p>11 MFA/71/2015 WITH LCR, FIXED</p> | <p>UNION OF INDIA and ANR, Versus M/S CEMENT MANUFACTURING CO. LTD.</p> | <p>MSB DEVI MR.B SARMAHRly.Adv. MR G GOSWAMI MR.N K DAS MS.N MEDHI</p> | <p>MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA M. KALITA MR. DIVYANSH RATHI</p> |
| <p>12 RFA/59/2017 WITH LCR, FIXED</p> | <p>M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,</p> | <p>MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI</p> | <p>MR G N SAHEWALLA(R-1,2) MR.A SARMAH(R-3) MR. M SHARMA (R-1,2) MS. S YASMIN(R-1,2)</p> |
| <p>WITH I.A.(Civil)/1444/2017 in RFA/59/2017</p> | <p>M/S CHETNA HEALTH and 2 ORS, Versus HDFC BANK LTD. and 2 ORS,</p> | <p>MR.S CHAKRABORTY MR.N DEKA MR.M GOGOI</p> | |

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| 13 | MFA/87/2018 WITH LCR, FIXED | SMTI ASIEA KHATUN @ BEWA Versus UNION OF INDIA | MS. R CHOUDHURY MR. M DUTTA MS. M BARMAN MS. D GHOSH MR. M ISLAM MS. S SAIKIA | MR. B SARMAH MR G GOSWAMI SC, NF RLY |
| 14 | CRP/97/2019 CAVT. NO.0690/2019 WITH LCR, B/O | M/S. ASSAM (TRADE) AGENCIES Versus SUJAUDDIN AHMED | MR Z MUKIT MR. A SATTAR | MR A TEWARI MS. P ADHIKARI FOR CAVEATOR |
| 15 | MACApp./297/2019 WITH LCR, FIXED | MD. KHALILUR RAHMAN Versus SRI VIVEK ANAND JHA AND ANR | MR. R Deka MS P MISHRA | MR. S K GOSWAMI MS D THAKURIA MR. R SHARMA |
| 16 | Mat.App./19/2020 WITH LCR, FIXED | XXXXXXX Versus XXXXXXX | MS P BORAH | MR. I H SAIKIA MR. K KALITA MS M DAS MR. M R CHOUDHURY MS L HMAR |
| 17 | RFA/8/2021 WITH LCR, FIXED | ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS | MRS R DEKA MR D BHATTACHARYA MR H K SARMA MR B DAS | MR. I H BARBHUIYA MS R RAJKHOWA |
| | WITH I.A.(Civil)/1234/2021 in RFA/8/2021 | ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS | MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR B DAS MR. L K BORAH MR. A GAUTAM | FOR CAVEATOR |
| | WITH I.A.(Civil)/1011/2022 in RFA/8/2021 | ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS Versus SMTI. ARCHANA RANI CHANDA AND 4 ORS. | SC, APDCL MR. B D DEKA | |
| 18 | MACApp./77/2022 WITH LCR, B/O | ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. Versus GOPA DAS AND 3 ORS. | MR. R GOSWAMI MS. P BORTHAKUR MR S K BEHARA | MR. K R PATGIRI (R-3.1. to 3.4) MR. M KHAN MR. J RAHMAN MS CHITRALEKHA DAS (R- 3.1. to 3.4) MR R ISLAM FOR CAVEATOR |
| 19 | MACApp./309/2022 WITH LCR, FIXED | SHRIRAM GENERAL INSURANCE CO. LTD. Versus RAHIMA KHATUN AND 3 ORS. | MR. R GOSWAMI MS. P BORTHAKUR | MRS S N KHANDAKAR MR. M A LASKAR MS A HUSSAIN |
| | WITH I.A.(Civil)/1622/2022 in MACApp./309/2022 | SHRIRAM GENERAL INSURANCE CO. LTD. Versus RAHIMA KHATUN AND 3 ORS. | MR. R GOSWAMI MS. P BORTHAKUR | |

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LEAVE NOTE OF ADVOCATES FOR 09/01/2025

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|-----|---------------------|------------|----|------------|
| 1) | MR S SARMA | 22-11-2024 | To | 15-02-2025 |
| 2) | MS. D SAIKIA | 04-12-2024 | To | 10-01-2025 |
| 3) | MS.SHOMA DASGUPTA | 04-12-2024 | To | 20-01-2025 |
| 4) | MS SUPRIYA DASGUPTA | 04-12-2024 | To | 31-01-2025 |
| 5) | MR. T ISLAM | 12-12-2024 | To | 31-01-2025 |
| 6) | MR. O P BHATI | 20-12-2024 | To | 19-01-2025 |
| 7) | MR. R GOSWAMI | 03-01-2025 | To | 14-01-2025 |
| 8) | MR G BORDOLOI | 03-01-2025 | To | 10-01-2025 |
| 9) | MR. M A CHOUDHURY | 03-01-2025 | To | 10-01-2025 |
| 10) | MR. U K BORTHAKUR | 07-01-2025 | To | 10-01-2025 |

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|-----|---------------------|------------|----|------------|
| 11) | MR R GOENKA | 07-01-2025 | To | 10-01-2025 |
| 12) | MS. S SARMA | 14-01-2025 | To | 21-01-2025 |
| 13) | MR A GOENKA | 07-01-2025 | To | 10-01-2025 |
| 14) | MR D C K HAZARIKA | 06-01-2025 | To | 09-01-2025 |
| 15) | MR. N J GOGOI | 06-01-2025 | To | 23-01-2025 |
| 16) | MR. A THAKUR | 06-01-2025 | To | 10-01-2025 |
| 17) | MS. J R THAKUR | 06-01-2025 | To | 10-01-2025 |
| 18) | MRS. R S CHOWDHURY | 20-01-2025 | To | 27-01-2025 |
| 19) | MR. B BARMAN | 08-01-2025 | To | 10-01-2025 |
| 20) | MR B K SINGH | 06-01-2025 | To | 10-01-2025 |
| 21) | MR. A K PURKAYASTHA | 08-01-2025 | To | 10-01-2025 |
| 22) | MR. S SHARMA | 08-01-2025 | To | 10-01-2025 |
| 23) | MRS. R S CHOWDHURY | 10-01-2025 | To | 10-01-2025 |
| 24) | MS. S CHAKRAVARTY | 20-01-2025 | To | 30-01-2025 |
| 25) | MR. S R RABHA | 20-01-2025 | To | 24-01-2025 |
| 26) | MRS. R S DEURI | 08-01-2025 | To | 10-01-2025 |